

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

E.A. NO. 33/2021

IN

ORIGINAL APPLICATION NO. 68/2021

IN THE MATTER OF:

SUSHIL RAGHAV

...**APPLICANT**

VERSUS

MOEF&CC & ORS.

...**RESPONDENT(s)**

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THROUGH COUNSEL

Bpsjadon

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 COUNSEL FOR U.P. JAL NIGAM (URBAN)
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DATE: 22.07.2025

PLACE: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

E.A. NO. 33/2021

IN

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IN THE MATTER OF:

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**COMPLIANCE AFFIDAVIT BY MANAGING DIRECTOR, U.P. JAL
NIGAM (URBAN), STATE OF U.P. IN COMPLIANCE OF ORDER DATED
16.12.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

I, Ramakant Pandey aged about 59 years, S/o Shri H.R. Pandey,
posted as Managing Director, U.P. Jal Nigam (Urban), do hereby solemnly affirm
and state as under:

1. That I, Managing Director, U.P. Jal Nigam (Urban), am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.

Handwritten signature/initials



2. That the present by way of the present Execution Application, the applicant is seeking compliance of the order dated 19.03.2021 passed in *OA No. 68/2021*.
3. The applicant had filed the OA raising the grievance of discharge of untreated sewage/effluent in the stormwater drain in Karkarmodel situated in Municipal Corporation, Ward No. 43 at Sahibabad in Ghaziabad.
4. That the Hon'ble Tribunal vide order dated 16.12.2024 directed the Deponent to file a compliance report by way of affidavit disclosing the progress made in the compliance of the actions disclosed during the previous proceedings in the present matter. The operative part of the aforementioned order is stated below:

"...12. In view of the above, we dispose of the present EA with a direction to the MD/Secretary, UP Jal Nigam, Urban, Lucknow, to file the compliance affidavit by 30.06.2025 before the Registrar General of the Tribunal through email disclosing the progress made in the compliance of the actions disclosed by the Chief Secretary in the OA and also the actions disclosed during the submissions made by the

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Counsel for the State of UP. If it is found necessary, the matter will be listed for consideration before the Bench..."

5. That the complete progress made till date in compliance of the directions passed by this Hon'ble Tribunal are as follow:

- i. The Detailed Project Report (DPR) for laying of 8.02 km of sewer line and providing 2,000 sewer house connections in Karkar Model (Ward-43), under the jurisdiction of Nagar Nigam Ghaziabad has been prepared by the UP Jal Nigam (Urban) which was approved by the State High Powered Steering Committee headed by the Chief Secretary on 04.11.2024.
- ii. That the tender for the project was invited on 04.12.2024 by the SE, Jal Nigam, Urban. The DPR has been approved by the Urban Development Department, State of U.P. vide Government Order dated 03.01.2025.

A copy of the tender issued on 04.12.2024 is annexed herewith and marked as **ANNEXURE-1**.

A copy of the GO dated 03.01.2025 is annexed herewith and marked as **ANNEXURE-2**.

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iii. That subsequently, the technical bids were opened on 04.01.2025. It is submitted that the technical bids were to be opened by 31.12.2024, however, due to technical issue the tender portal was not working, as informed by the Technocraft Ventures Ltd. vide letter dated 31.12.2024. This led to the technical bid being opened on 04.01.2025. Total of Five (5) bidders participated in the tendering process:

- a. M/s RCG-GNM (JV), Awas Vikas Colony, Sikandra, Agra
- b. M/s D.K. Lawaniya Construction & Suppliers, Lawyers Colony, Agra
- c. M/s Krishna Contractor, Rajnagar, Ghaziabad
- d. M/s GRM-SKC (JV), Govindpuram, Ghaziabad
- e. M/s SM Construction, Dayal Bagh, Agra

A copy of letter dated 31.12.2024 is annexed herewith and marked as **ANNEXURE-3**.

iv. That it is humbly submitted before the Hon'ble Tribunal that after the opening of the technical bids, the experience certificates of each bidders are verified by the authority to verify the details provided by the bidders. It is submitted that

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the verified experience certificate M/s SM Construction, Agra, fulfilling the technical eligibility criteria, was received on 18.02.2025. Similarly, the experience certificates of M/s RCG Infratech, Agra were received on 03.02.2025, 04.02.2025, and 07.02.2025(Annexed).

A copy of the verified experience certificate received is annexed herewith and marked as **ANNEXURE-4**.

- v. That subsequent to the opening of technical bids and verification of the details provided, the financial bids is opened. Resulting in the financial bids being opened on 20.02.2025. It is humbly submitted that the delay in receiving the verified experience certificate of two of bidders resulted in the extended duration of finalizing of the tender and the commencement of work.
- vi. The financial bid of the lowest bidder, M/s Krishna Contractor, was approved in the 33rd State Level Technical Committee (SLTC) meeting chaired by the Principal Secretary, Urban Development Department, Government of Uttar Pradesh, held on 04.03.2025. The minutes of the meeting were published on 10.03.2025.

Handwritten signature



A copy of the MOM dated 10.03.2025 is annexed herewith and marked as **ANNEXURE-5**.

- vii. Subsequently, the letter of acceptance was sent to the contractor on 12.03.2025.

A copy of the letter of acceptance dated 12.03.2025 is annexed herewith and marked as **ANNEXURE-6**.

- viii. That the work to carry out the laying of the sewer line and providing sewer house connection commenced on 04.04.2025.

That it is most humbly submitted that the work is scheduled to be completed by the January, 2026 (within 9 months from the commencement of the work). Furthermore, 3 month trial and run period will be carried out to ensure smooth functioning of the sewer network and the sewer house connections. **That the work is scheduled to be complete and made functional by 03.04.2026 (including 3-months trial and run period).**

A copy of the letter dated 04.04.2025 to the contractor with timeframe is annexed herewith and marked as **ANNEXURE-7**.

- ix. That with regards to the current progress made since the commencement of work in April, 2025, it is submitted that a time frame of one month was earmarked for the conduct of

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survey, design and preparation of detailed drawings. It is respectfully submitted that the aforesaid work has been successfully completed within the prescribed period.

- x. That it is submitted that out of total 8.02 km proposed sewer network, approximately 2.4 km of sewer line has been laid till date and the cleaning of about 700 meters of existing sewer has been carried out to make it functional.
- xi. That with respect to the sewer house connections, it is humbly submitted that the said connections shall be executed immediately upon the completion of the sewer line connectivity. It is submitted that the progress of the sewer line is presently impeded at certain locations; however, the work of desilting and restoring the existing sewer infrastructure is being undertaken on a priority basis, and the lines are being made functional concurrently.
- xii. That with respect to the installation of the new pumping plant, a Purchase Order has been duly placed and accepted by the contractor vide email dated 14.06.2025. The supply under the said Purchase Order is expected to be completed by the end of

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August 2025, whereafter the installation work of the pumps shall be undertaken in a time-bound manner.

A copy of the email dated 14.06.2025 is annexed herewith and marked as ANNEXURE-8.

6. That it is **humbly submitted before the Hon'ble Tribunal that as on 30.06.2025, the physical progress of the overall project achieved is about 22% (within 2 months of the commencement of the work), which is ahead of the projected progress of 18% for the said stage.** That it is beseechingly submitted that the execution of the laying of the sewer line and sewer house connections was delayed due to delay in the tendering process of 46 days. The execution of the project, at present, is proceeding in accordance with the amended schedule and is anticipated to be completed within the stipulated timeframe i.e. 03.04.2026, including the trial and run. The photographs and the report of the on-going works is annexed herewith and marked as ANNEXURE-9.

7. That the Deponent, with utmost respect, tenders an unconditional apology before this Hon'ble Tribunal for the delay occasioned in the execution of the project work, which occurred solely due to circumstances beyond the



reasonable control of the Deponent. It is most respectfully submitted that at no point was there any intention to disregard or dilute the sanctity of the directions issued by this Hon'ble Tribunal. The delay, though inadvertent, is deeply regretted and the Deponent expresses sincere remorse for the same.

8. The Deponents humbly seeks the gracious indulgence of this Hon'ble Tribunal and prays that, considering the substantial progress already achieved and the structured plan for full compliance within the revised timeframe, the Hon'ble Tribunal may be pleased to grant a further period of six (6) months for ensuring complete and effective implementation of the directions issued vide order dated 16.12.2024. No adverse orders may be passed and an opportunity for completion of work may so kindly be granted.
9. That in light of the facts and circumstances narrated herein above it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:
 - i. Grant the Deponent additional time of 6 months to comply with the directions issued by the Hon'ble Tribunal vide order dated 16.12.2024.

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10. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

11. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

[Signature]
19.7.25

DEPONENT

VERIFICATION

Verified at Lucknow on this 19 day of July, 2025, that the contents of the above affidavit from paragraphs 1 to 11 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

[Signature]
19.7.25

DEPONENT

Solemnly affirmed before me on 19/7/25 at 2:40 pm by the deponent R.K. Pandey who is identified by Sri R.K. Verma Advr
High Court, Lucknow Bench

[Signature]
Advocate



[Signature]
R.K. Verma
OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench, Lucknow
S.No. 0115362 Date 19/7/25



OFFICE OF SUPERINTENDING ENGINEER

Construction Circle, U.P. Jal Nigam (Urban),
R-1, Sector-1 In Front of New Railway Station, Rajnagar,
Ghaziabad (U.P.)

Letter No: 2829 / Karkar model / 05 Date: 04.12.24

NOTICE FOR INVITATION OF E-TENDER (NIT)

On behalf of the Chairman, U.P. Jal Nigam (Urban) online e-tenders on percentage rate basis in Two bid system for following works under Amrut 2.0 Programme are hereby invited from the reputed contractors having requisite work experience & financial capabilities. The bidders should submit their bids only if they consider themselves eligible and are in possession of all the requisite documents.

Name of work & Location	Estimated cost of work put to bid in lacs (excluding GST & including Labour Cess)	Earnest Money (Rs. In Lacs)	Cost of bid document	Period of completion	Last date & time of Submission of bid as specified in the bid documents	Time, date & place of opening of Technical Bid
<p>Name of Work:-Karkar Model Sewerage Scheme (Ward-43) Nagar Nigam, Ghaziabad:</p> <p>Location/ site:- Karkar Model Colony (Ward-43) of Nagar Nigam, Ghaziabad.</p> <p>Work Requirement:- Investigation and survey (on GIS basis) of the project area including soil investigation, Engineering (hydraulic, structural design as required), Procurement of all labour & material, T&P etc. and construction of various components complete.</p> <p>Key components of Work: -</p> <p>(a) Supply, laying and jointing of Sewerage Network using DWC HDPE Pipe for 200 mm dia. to 250 mm dia. and RCC NP-3 pipe for 300mm dia. to 400 mm Dia sewer lines conforming to relevant IS Codes & its appurtenant works, including sifting of all type of utility as per site condition and detailed specification in tender document.</p> <p>(b) Reinstatement of B.O.E, CC Road, bituminous Road, Interlocking Tiles as per site condition and detailed specification in tender document.</p> <p>(c) SITC of Pumping Plant for existing SPS of 4.32MLD (Average Flow) including all Electro-Mechanical works complete as per detailed specification in tender document.</p> <p>(d) Construction of House connecting chambers, interconnecting chambers and making sewer House Connection using 160 mm dia. and 120 mm dia DWC HDPE Pipe (SN-8 Class) conforming to relevant IS Codes and necessary specials, including dismantling and reinstatement of roads</p>	756.61	10.00	20000+18% GST=23600	12 Months (i/c Rainy season, if any) (including 03 months of Testing +& Trail Run)	Up to 31.12.24 till 05:00 PM	At 04:00 PM On dated 01.01.25 in Office of Superintending Engineer, Construction Circle, U.P. Jal Nigam (Urban), Ghaziabad

and any other work required after preparation of house connection list, as per site condition and detailed specification in tender document.

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The Bid document may be downloaded from “<https://etender.up.nic.in>”w.e.f. 11.12.2024 at-17:00 Hrs.

1. Pre bid meeting date, time venue:-18.12.2024 at-13:00 Hrs. at office of The Superintending Engineer, Construction Circle, UP Jal Nigam (Urban), Ghaziabad.
2. The Bid should be valid for 120 days from the last date of submission of bids.
3. If the date of opening of technical bid happens to be a holiday, the bid shall be opened on the next working day at the same time for which no separate communication shall be sent.
4. Bidders having criminal record will not be allowed to participate in Bid process.
5. A person registered with any State Bar Council will not be eligible to participate in the Bid.
6. As per Government norms GST at applicable rates will be paid extra.
7. **Joint Venture: -**
 - a. The Joint Venture is allowed with maximum two member out of which lead member has to be an Indian firm/company. Foreign companies can be part of Joint Venture.
 - b. The lead member of the JV/Consortium must have minimum 51% of the Stake Holding. Member of Joint venture, other than the lead member, should have at least 30% Stake Holding.
 - c. Lead member should have a turnover of at least 51% of the total turnover required.
 - d. Lead member should have a Solvency of at least 51% of the total Solvency required
 - e. Project costing ≤ 10 Cr.-JV/Consortium shall have the required technical experience collectively.
 - f. Project Costing > 10 Cr. upto 25 Cr.-Lead member of JV/Consortium should have at least 30% technical experience of required technical experience.
 - g. Project Costing > 25 Cr.-Both members of JV/Consortium should have at least 30% technical experience of required technical experience.
 - h. A member of JV/Consortium shall not participate either in individual capacity or as a member of another JV/Consortium in the same tender.
 - i. Tender form shall only be submitted in the name of the JV/Consortium. Tender fees may be submitted by lead partner/JV.
 - j. A single Performance Guarantee shall be submitted by the JV/Consortium in the name of the JV/Consortium.
 - k. All the member of the JV/Consortium of Bidders shall be liable jointly and severally for the execution of the project.
 - l. Tender for more than five projects of Amrut 2.0 will not be allotted to any firm as JV partner at any time. If a firm is allotted 5 tenders as JV partner, then that firm will not be able to participate in any tender as JV until one of the works of the allotted 5 tenders is finished and completion certificate have been issued by the concerned office. The above condition will not apply for individual participation in the tender.

8. Eligibility

(a) Experience

Contractors who inter-alia fulfill the following requirements shall be eligible to apply. Firm should have successfully completed and commissioned similar works mentioned below during last Ten years as on date of publication of NIT, satisfying followings: -

Three Completed, tested and commissioned works each costing not less than the amount equal to 30 % or more of estimated cost put to tender (i.e., Rs 226.98 lacs).

OR

Two Completed, tested and commissioned works each costing not less than the amount equal to 40% or more of estimated cost put to tender (i.e., Rs 302.64 lacs).

OR

One Completed, tested and commissioned work costing not less than the amount equal to 60% or more of estimated cost put to tender (i.e., Rs 453.97 lacs).

Similar work shall mean- Completed, tested and commissioned works of sewer laying, and associated infrastructure works.

(b) In addition to above financial criteria below mentioned physical criteria will also be evaluated.

(i) Three Completed and commissioned Electro-mechanical works of Pumping Plant for Sewage Pumping Station having min. 1.30 MLD capacity each.

OR

(ii) Two Completed and commissioned Electro-mechanical works of Pumping Plant for Sewage Pumping Station having min. 1.73 MLD capacity each.

OR

(iii) One Completed and commissioned Electro-mechanical works of Pumping Plant for Sewage Pumping Station having min. 2.59 MLD capacity.

AND

The experience must include one work of 2/3rd size of maximum diameter mentioned in BOQ of this NIT for a minimum length of 500 meters.

Note:-

- i. The Bidder should have experience of work contract, including testing & commissioning successfully in last 10 years as on date of publication of NIT.
 - ii. In Case of Turn Key Projects experience of works/ components put to tender namely Sewer Laying for Sewerage Projects will also be considered accordingly.
 - iii. The experience in foreign countries of a subsidiary or parent company will also be considered for qualification. In case the company is not registered in India, the experience has to be certified by the respective Embassy office/Apostille (in case of members of Hague Apostille Convention).
 - iv. The works like SCADA/Automation/I.T. Solutions and construction of electric sub-station can be out sourced/sub-contracted to other firms after approval of Engineer-in-charge, but the main contractor will be responsible for the quality of work and its timely completion.
 - v. Sub-contracting / subletting experience shall be considered valid only if the Experience certificate is directly issued to the sub-contractor by the department and work Experience provides all relevant information and supported by relevant documents like 26 AS, a proof of payment received from the client.
- (c) **Average Annual Turnover: -**
Average **audited** annual financial turnover during the immediate last three consecutive financial years on construction works should be at least 30% of the project cost put to tender. Annual financial turnover shall be certified by statutory auditor.
- (d) **Net Worth/ Profit & Loss :-**
The bidder must have a positive net worth in the immediate last financial year and same should be certified by Statutory Auditor/Chartered Accountant. Further, net worth of all the partners in a JV should individually be positive. At the time of Submission of bid, contractor has to upload certificate from statutory Auditor/Chartered Accountant of the firm mentioning year wise audited financial turnover on Construction Works of last 05 years. Further details, if required may be asked from the contractor after opening of technical bids.

(e) **Inflation Factor for experience on construction works:-**

The value of experience on construction works / Value of experience shall be brought to current costing level by enhancing the actual value of work at simple rate @7% per annum calculated from the date of completion to the date of publication of NIT.

A typical index is given below.

Year	Escalation/ Updation factor
Year1	1.00
Year 2	1.07
Year 3	1.14
Year 4	1.21
Year 5	1.28

(f) **Solvency:-** Solvency Certificate of minimum 40% of the tender value will be required to be submitted.

- Solvency Certificate issued by any Scheduled Commercial Bank shall be accepted, which will be valid for a period of 1 year from the date of issue unless otherwise mentioned.”

or

- “Solvency Certificate issued by District Magistrate will also be accepted, which will have a validity of 1 year from the date of issue unless otherwise mentioned.”

9. This NIT and other information/corrigendum/agenda and Instruction for bidders posted on website shall form part of bid document.
10. The quantities given in the Bill of Quantities are estimated and provisional, and are given to provide a common basis for bidding. These are liable to change up to any extent for which no claim except as provided under contract shall be admitted.
11. The bid document consisting of Technical (eligibility) bid & financial bids including specifications, the bills of quantities of various types of items to be executed and the set of terms and conditions of the contract to be complied with and other necessary documents are available on "<https://e-tender.up.nic.in>".
12. The technical bid shall be opened first on due date and time as mentioned above. The time and date of opening of financial bid of contractors, qualifying the technical bid shall be communicated to them on a later date through portal.
13. If the Bidder feels that technical credentials of his own or other Bidders have been wrongly evaluated/verified, he may raise objections within 2 (two) working days from the date of uploading of result. No requests/objections shall be entertained beyond above limit; else it may be treated as an obstruction in tender process and shall be dealt with accordingly.
14. U.P. Jal Nigam (Urban) reserves the right to reject any prospective application or to cancel entire bid process without assigning any reason whatsoever.
15. E-tender document fee is non-refundable. It shall be deposited in the account of **Executive Engineer, Construction Division-I, U.P. Jal Nigam (URBAN) Ghaziabad** only by DD/RTGS/NEFT in Punjab National Bank, Branch-Rajnagar, RDC, Ghaziabad, District-Ghaziabad, A/c No.-4078000100290289, IFSCCode-PUNB0407800.
16. **Earnest Money:**
 - a) EMD will be 2% for works up to Rs 5.00 Cr. and 1% or Rs 10.00 Lacs whichever is higher for works above 5.00Cr.
 - b) EMD shall be paid through RTGS/FDR/Bank Guarantee issued by any scheduled commercial Bank.
 - c) Validity of BG will be at least **65** days beyond the validity of Tender.

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- d) In case of JV Earnest money may be submitted by lead partner/JV.
- e) **The RTGS component of earnest money shall be deposited in the account of Executive Engineer, Construction Division-I, U.P. Jal Nigam(URBAN),Ghaziabad only by DD/RTGS/NEFT in Punjab National Bank, Branch - Rajnagar RDC, Ghaziabad, District-Ghaziabad, A/c No. - 4078000100290289, IFSC Code-PUNB0407800.**
- f) The bidder shall deposit tender fee and earnest money **separately** in account mentioned as above. Further he shall upload digitally signed copies of original receipt so bank showing clearly the above details and/ or the Bank Guarantee.
- g) In case EMD is submitted in the form of FDR/Bank Guarantee, bidder should ensure that such **Original FDR/Bank Guarantee is mandatorily deposited in the office of Executive Engineer, Construction Division-I, U.P. Jal Nigam (Urban), Ghaziabad on the day of scheduled date (during office hours) of opening of Technical Bid**, either in person or by Speed Post. The liability for timely submission shall lie with the Bidder; U.P. Jal Nigam (Urban) shall not be responsible for delay on account of any reason whatsoever.
- h) EMD submitted in the form of FDR/BG, shall be pledged in the favour of Executive Engineer, Construction Division-I, UP Jal Nigam(Urban) Ghaziabad. ***It is made clear that Tender Fee and Earnest Money deposited in any other form besides as mentioned above sub-para shall render the bid non-responsive.***
- i) In case of JV the EMD should be in the name/ from the account of JV or lead partner as specified in the JV agreement.
17. All the Bank Guarantees submitted towards EMD/Performance Security/Additional Performance Security should be verifiable and en-cashable from a branch situated in a city where the office of Divisional Officer is located.
18. All the documents as specified in the technical bid/eligibility bid document should be uploaded within the period of bid submission. U.P. Jal Nigam (Urban) will not be liable for incomplete/inaccurate/non-submission of bid for any reason whatsoever including technical reasons. It is made clear that separate submission of originals of any documents **(except Bank Guarantee)** other than scanning and uploading them, are not required, unless called for, after opening of financial bid.
19. The bid submission shall become invalid if:
- (i) The bidder is found ineligible.
 - (ii) The bidder does not upload all the documents as stipulated in the bid document.
 - (iii) If any discrepancy is noticed between uploaded documents and originals/hard copies submitted later.
 - (iv) If subsequent to due date of submission of bid and/or after its submission bidder makes any further communication/ representation with regard to the bid (whether technical or financial) than otherwise called for by the undersigned as a clarification.
 - (v) If a bidder does not quote any percentage above/below/par on the total amount of the tender or any section/sub head in percentage rate tender. Further the tender will not be considered as lowest bid.
 - (vi) Conditional tenders or Tenders without e-tender document fee & earnest money or invalid earnest money shall be summarily rejected.
20. **Additional Security/ Performance Security:**

The performance guarantee @10% of the contract cost will have to be submitted at the time of signing the contract in the form of FDR/ Bank Guarantee from any scheduled commercial Bank Guarantee from any scheduled commercial Bank Alternatively on



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request of the contractor/firm, 5% of the performance Guarantee will be accepted at the time of signing of contract and rest 5% may be deducted from the initial running bill in a single deduction or at the rate of minimum 10% of the gross bill amount of running bill. However, in any case whole amount of balance performance guarantee shall be deducted within one year.

Works for which the cost of the tender received is more than 10% below the estimated cost of works, in such situation, the performance security for first 10% below shall be 10% thereafter, additional performance security @ 0.50% for each 1% further below than 10% shall be deposited by the firm in order to safeguard against contractor leaving the works.

21. Intending Bidders are advised to inspect and examine the site and its surroundings and satisfy themselves before submitting their bids as to the nature of the ground and sub-soil (so far as is practicable), the form and nature of the site, the means of access to the site, the accommodation they may require and in general shall themselves obtain all necessary information as to risks, contingencies and other circumstance which may influence or affect their bid. A bidder shall be deemed to have full knowledge of the site, whether he inspects it or not, and no extra charge consequent to any misunderstanding or otherwise shall be allowed. The bidder shall be responsible for arranging and maintaining at his own cost all materials, tools & plans, water, electricity access, faculties for workers and all others services required for executing the work unless otherwise specifically provided for in the contract documents. Submission of a bid by a bidder implies that he has read this notice and all other contract documents and has made himself aware of the instructions, scope and specifications of the work to be done and local conditions and other factors having a bearing on the execution of the work.

Note:-Bidders will have to quote their rate inclusive of labour Cess but without GST which shall be paid after submission of appropriate document/proof on actual basis.

22. Canvassing whether directly or indirectly, in connection with bids is strictly prohibited and the bids submitted by the bidders who resort to canvassing will be liable for rejection & will be debarred from future tender in U. P. Jal Nigam (Urban).

23. The available bid Capacity of the bidder at the expected time of bidding shall be more than the total estimated cost of the work for which the tender is invited.

The available Bid Capacity shall be assessed using following formula: -

Assessed Available Bid Capacity=2x AxN - B Where,

A= Maximum turnover during the last five financial year (corrected to the current level of value)

N= Stipulated period of execution of the work for which the tender is invited in years.

B= value of existing commitments to be completed during the execution period of bid.

The turnover shall be corrected to the current level of value by multiplying with the up-dation factor given at point 8(d) of this N.I.T./bid document.

Note:- The minimum Bid Capacity of each JV member must be in the ratio of their Stake holding in JV and sum of Bid Capacity of JV must be more or equal to required Bid Capacity.

24. The bidder shall not be permitted to bid for works under supervisory control of Superintending Engineer and Executive Engineer concerned who is responsible for execution of work, in which his near relative is posted. He shall also intimate the names of persons who are working with him in any capacity or are subsequently employed by him and who are near relatives to any officer in the U.P. Jal Nigam (Urban). Any breach of this condition by the contractor would render him, if empaneled with U.P. Jal Nigam (Urban), liable to be removed from the approved list of contractors of U.P. Jal Nigam (Urban) and make him liable for blacklisting.





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OFFICE OF SUPERINTENDING ENGINEER
Construction Circle, U.P. Jal Nigam (Urban),
R-1, Sector-1 In Front of New Railway Station, Rajnagar,
Ghaziabad (U.P.)

Letter No:	2829 /	karkar model	/	05	Date:	04.12.24
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E - Tender Notice

On behalf of the Chairman, U.P. Jal Nigam(Urban) online e-tenders for execution of “Investigation and survey (on GIS basis) of the project area including soil investigation, Engineering (hydraulic, structural design as required), Procurement of all labour & material, T&P etc. and construction of various components complete for Karkar Model Sewerage Scheme (Ward-43) Nagar Nigam, Ghaziabad, Distt. - Ghaziabad, U.P., India after successful testing and commissioning of works on Turn-key basis,” under Amrut 2.0 Programme. Bids are invited in two bid system on percentage rate basis from eligible, reputed and experienced bidders.

E-tender documents will be available for download from 11.12.2024 at- 17:00 Hrs., Pre-Bid meeting will be held on dated 18.12.2024 at 13:00 hrs. in the office of under signed. E-bid can be submitted till 31.12.2024 up to 17:00 Hrs. and technical bid shall be opened on 01.01.2025 at 16:00-Hrs. in the office of The Superintending Engineer, Construction Circle, U.P. Jal Nigam (Urban), Ghaziabad in presence of contractor or their authorized representative. E-tender Cost is Rs.20000.00+GST @18%. Details are available on U.P. Govt. e-procurement portal <http://etender.up.nic.in> & U.P. Jal Nigam (Urban) website www.jn.upsde.gov.in.


(C.S. Solanki)
Superintending Engineer

ई-ऑफिस कम्प्यूटर संख्या- 1860566
संख्या-584 /अमृत-2.0/नौ-5-2024

प्रेषक,

कल्याण बनर्जी,
संयुक्त सचिव,
उत्तर प्रदेश शासन।

सेवा में,

राज्य मिशन निदेशक(अमृत-2.0),
नगरीय निकाय निदेशालय,
उ०प्र० लखनऊ।

नगर विकास अनुभाग-5

लखनऊ : दिनांक 03 जनवरी, 2025

विषय: अमृत-2.0 योजनान्तर्गत जनपद-गाजियाबाद के नगर निगम गाजियाबाद (वार्ड-43) में स्थित कड़कड़ मॉडल सीवरेज योजना के निर्माण एवं तत्सम्बंधी कार्य से संबंधित प्रायोजना की प्रशासकीय एवं वित्तीय स्वीकृति तथा उसके सापेक्ष प्रथम किशत की धनराशि अवमुक्त किये जाने के संबंध में।

महोदय,

उपर्युक्त विषयक अपर मिशन निदेशक (अमृत-2.0), नगरीय निकाय निदेशालय के पत्र संख्या-एसएमएमयू/1966/413(10)/2024, दिनांक 24.09.2024 के क्रम में मुझे यह कहने का निदेश हुआ है कि अमृत-2.0 योजनान्तर्गत जनपद-गाजियाबाद के नगर निगम गाजियाबाद (वार्ड-43) में स्थित कड़कड़ मॉडल सीवरेज योजना के निर्माण एवं तत्सम्बंधी कार्य से संबंधित प्रायोजना की अनुमोदित लागत रू०. 974.71 लाख (जी०एस०टी० एवं सेन्टेज सहित) की प्रशासकीय एवं वित्तीय स्वीकृति व उक्त के सापेक्ष प्रथम किशत के रूप में रूपये 167.94 लाख (रूपये एक करोड़ सड़सठ लाख चौरानवे हजार मात्र) (केन्द्रांश+ राज्यांश+सेन्टेज) की धनराशि अवमुक्त किये जाने पर राज्यपाल महोदय निम्नलिखित शर्तों, प्रतिबन्धों एवं विवरण के अनुसार सहर्ष स्वीकृति प्रदान करते हैं-

(धनराशि रूपये लाख में)

परियोजना का नाम	मूल्यांकित लागत पर निर्गत की जाने वाली प्रशासकीय एवं वित्तीय स्वीकृति	मूल्यांकित लागत में सेन्टेज की धनराशि	कार्य लागत (2-3)	लागत में सम्मिलित केन्द्रांश (कार्य लागत का 25 प्रतिशत)	लागत में सम्मिलित राज्यांश (कार्य लागत का 60 प्रतिशत)	लागत में सम्मिलित निकाय अंश (कार्य लागत का 15 प्रतिशत)	प्रथम किशत के रूप में अवमुक्त हेतु प्रस्तावित केन्द्रांश	प्रथम किशत के रूप में अवमुक्त हेतु प्रस्तावित राज्यांश	प्रथम किशत के रूप में अवमुक्त हेतु प्रस्तावित सेन्टेज	अवमुक्त हेतु प्रस्तावित कुल धनराशि (8+9+10)
1	2	3	4	5	6	7	8	9	10	11
अमृत-2.0 योजनान्तर्गत जनपद-गाजियाबाद के नगर निगम गाजियाबाद (वार्ड-43) में स्थित कड़कड़ मॉडल सीवरेज योजना के निर्माण एवं तत्सम्बंधी कार्य	974.71	75.16	899.55	224.88	539.74	134.93	44.97	107.94	15.03	167.94

- अवमुक्त केन्द्रांश एवं राज्यांश की धनराशि का वहन स्टेट मिशन डायरेक्टर (अमृत-2.0 योजना) के पदनाम से खुले राष्ट्रीय बैंक में स्टेट नोडल खाते में जमा की गयी धनराशि से किया जायेगा। अवमुक्त धनराशि आवश्यकतानुसार अमृत-2.0 के दिशा-निर्देशों के अनुसार व्यय की जायेगी।
- योजना के निर्गत मानकों के अनुसार 75 प्रतिशत की धनराशि का व्यय होने पर द्वितीय किशत की धनराशि एवं इसी प्रकार तृतीय किशत की धनराशि अवमुक्त कराने के संबंध में मिशन निदेशक(अमृत-2.0) द्वारा वित्त विभाग के कार्यालय ज्ञाप संख्या-2/2023/बी-1-227/दस-2023-231/2023, दिनांक- 17-मार्च, 2023 तथा अन्य सुसंगत शासनादेशों द्वारा जारी दिशा निर्देशों के अनुसार कार्यवाही सुनिश्चित करायी जायेगी।
- स्वीकृत सेन्टेज की धनराशि कार्यदायी संस्था को नियमानुसार उपलब्ध करायी जायेगी तथा समय-समय पर स्वीकृत/आवंटित की जा रही धनराशि के सापेक्ष समानुपातिक रूप से भुगतान की जायेगी।

- (4) अमृत-2.0 के अंतर्गत यथानिर्धारित शर्तों/प्रतिबन्धों के अधीन प्रश्नगत धनराशि का व्यय उन्हीं कार्यों पर किया जायेगा, जिसके लिए स्वीकृति दी जा रही है। स्वीकृत धनराशि किसी अन्य कार्य पर व्यय नहीं की जायेगी। सामग्री/उपकरणों का क्रय वित्तीय नियमों के अनुसार किया जायेगा।
- (5) स्वीकृत धनराशि एकमुश्त न आहरित कर आवश्यकतानुसार आहरित कर व्यय की जायेगी तथा आहरित धनराशि डाकघर/डिपोजिट खाते में नहीं रखी जायेगी।
- (6) प्रायोजना के क्रियान्वयन में एसएलटीसी एवं एसएचपीएससी द्वारा लगायी गयी शर्तों का पूर्णतया अनुपालन सुनिश्चित किया जायेगा।
- (7) नियमानुसार समस्त आवश्यक वैधानिक अनापत्तियां एवं पर्यावरणीय क्लियरेन्स सक्षम स्तर से प्राप्त करते हुए निर्माण कार्य प्रारम्भ कराया जाय।
- (8) निर्गत प्रशासकीय एवं वित्तीय स्वीकृति के सापेक्ष निर्माण कार्य तत्काल प्रारम्भ किया जायेगा तथा निर्धारित समय के अन्तर्गत पूर्ण किया जायेगा, जिससे कास्ट ओवर रन, टाइम ओवर रन की स्थिति उत्पन्न न हो।
- (9) प्रायोजना रचना एवं मूल्यांकन प्रभाग द्वारा आगणन का परीक्षण आगणन में प्रस्तावित विशिष्टियों एवं तदनुसार प्रस्तावित प्रावधानों को यथावत् मानते हुए किया गया है, जिनमें उल्लेखनीय परिवर्तन जैसे-नये कार्य बढ़ाना, कार्यों के आकार/क्षेत्रफल में वृद्धि तथा उच्च विशिष्टियां इस्तेमाल करना इत्यादि, व्यय वित्त समिति का पूर्व अनुमोदन प्राप्त किये बिना नहीं किया जायेगा।
- (10) प्रायोजनान्तर्गत प्रस्तावित कार्यों की द्विरावृत्ति (डुप्लीकेसी) को रोकने की दृष्टि से यह सुनिश्चित किया जायेगा कि यह कार्य किसी अन्य योजना/कार्यक्रम के अन्तर्गत न तो स्वीकृत है और न ही वर्तमान में किसी अन्य योजना/कार्यक्रम में आच्छादित किया जाना प्रस्तावित है।
- (11) उक्त परियोजना लागत में सम्मिलित निकाय अंश की धनराशि संबंधित निकाय द्वारा वहन की जायेगी तथा इसकी उपलब्धता प्राथमिकता पर सुनिश्चित की जायेगी, जिससे निकाय अंश के अभाव में परियोजनाओं के क्रियान्वयन पर प्रतिकूल प्रभाव न पड़े एवं टाइम एवं कास्ट ओवर रन की स्थिति उत्पन्न होने की संभावना से बचा जा सके।
- (12) स्वीकृत धनराशि का उपयोगिता प्रमाण-पत्र समयबद्ध रूप से भारत सरकार, राज्य सरकार एवं महालेखाकार, उ०प्र० प्रयागराज को उपलब्ध कराया जायेगा।
- (13) परियोजना के सापेक्ष अवमुक्त धनराशि के लेखे का विवरण राज्य मिशन निदेशक(अमृत-2.0), नगरीय निकाय, निदेशालय, उ०प्र०, लखनऊ द्वारा रखा जाय।
- (14) प्रश्नगत कार्य प्रारम्भ करने से पूर्व वित्तीय हस्त-पुस्तिका खण्ड-6 के अध्याय-12 के प्रस्तर-318 में वर्णित व्यवस्था के अनुसार प्रायोजना पर सक्षम स्तर से तकनीकी स्वीकृति प्राप्त होने के पश्चात् ही कार्य प्रारम्भ किया जायेगा।
- (15) स्वीकृत धनराशि का व्यय वित्तीय हस्त-पुस्तिका के सुसंगत प्रावधानों/समय-समय पर निर्गत शासनादेशों के अनुरूप किया जायेगा।
- (16) निष्प्रयोज्य होने वाले उपकरणों/सामग्री से प्राप्त धनराशि राजकोष में जमा करना सुनिश्चित किया जायेगा।
- (17) 1 प्रतिशत लेबर सेस की धनराशि इस शर्त के अधीन होगा कि श्रम विभाग को उक्त धनराशि का भुगतान किया जायेगा।
- (18) गुणवत्ता तथा मानक के अनुसार कार्य का उत्तरदायित्व प्रबंध निदेशक, उ०प्र० जल निगम(नगरीय), लखनऊ का होगा।

2- इस संबंध में वित्त विभाग के कार्यालय ज्ञाप संख्या - 1/2024/बी-1-294/दस-2024-231/2024, दिनांक- 04-मार्च, 2024 व अन्य सुसंगत शासनादेशों द्वारा जारी दिशा निर्देशों का अनुपालन सुनिश्चित किया जायेगा।

3- यह आदेश वित्त विभाग के कम्प्यूटर द्वारा जनित संख्या-E-9-403-X-2024-25, दिनांक- 02 जनवरी, 2024 द्वारा प्राप्त उनकी सहमति से निर्गत किये जा रहे हैं।

भवदीय,
03.01.2025

(कल्याण बनर्जी)
संयुक्त सचिव
उत्तर प्रदेश शासन।

ई-ऑफिस फाइल नम्बर-9-5002(002)/215/2024, दिनांक तदैव

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- महालेखाकार (लेखा एवं हकदारी) प्रथम/द्वितीय, उत्तर प्रदेश प्रयागराज।
- 2- महालेखाकार(लेखा परीक्षा) प्रथम/द्वितीय, उत्तर प्रदेश प्रयागराज।
- 3- सचिव, भारत सरकार, शहरी विकास मंत्रालय, नई दिल्ली।
- 4- निदेशक (अमृत-2.0), शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
- 5- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय), लखनऊ।
- 6- निदेशक, नगरीय निकाय निदेशालय, उ०प्र० लखनऊ
- 7- जिलाधिकारी, गाजियाबाद।
- 8- मुख्य कोषाधिकारी, जवाहर भवन कोषागार, लखनऊ।
- 9- मुख्य कोषाधिकारी गाजियाबाद।
- 10- निदेशक, सूचना एवं जनसम्पर्क विभाग, उ०प्र० लखनऊ।
- 11- निजी सचिव, मा० मंत्री जी, नगर विकास विभाग, उ०प्र० शासन।
- 12- नगर आयुक्त, नगर निगम गाजियाबाद, जनपद-गाजियाबाद।
- 13- वित्त (व्यय-नियंत्रण) अनुभाग-9/वित्त (आय-व्ययक) अनुभाग-1/2
- 14- गार्ड फाईल/कम्प्यूटर सेल को वेबसाइट पर अपलोड किये जाने हेतु।

आज्ञा से,
03.01.2025

(कल्याण बनर्जी)
संयुक्त सचिव
उत्तर प्रदेश शासन।



TECHNOCRAFT VENTURES LIMITED

ANNEXURE-3

(Formerly known as M/s Technocraft Construction Pvt. Ltd.)
ISO 4500:2018 | ISO 14001:2015 | ISO 9001:2015 Certified

Letter No. 358/TCPL/H.O./2024-25

Dated: 31/12/2024

To,
The Superintending Engineer,
Construction Circle,
U.P. Jal Nigam (Urban),
Ghaziabad.

Email: se18upjn@yahoo.co.in, ypcuupjn@ymail.com

Name of Work: Karkar Model Sewerage Scheme (Ward 43) Nagar
Nigam, Ghaziabad.

Subject: Request to extend the bid submission date.

Reference: Superintending Engineer, Construction Circle, U.P.
Jal Nigam (Urban), Ghaziabad letter no. 2829/Karkar
Model/05 dated 04/12/2024.

Dear Sir,

The above subjected work has been invited by The Superintending Engineer, Construction Circle, U.P. Jal Nigam (Urban), Ghaziabad vide its letter no. 2829/Karkar Model/05 dated 04/12/2024. Bid submission date of this tender is 31/12/2024, 05:00 PM, due to technical issue the tender portal is not working that's why we are unable to login the account. Due to tender portal is not working, we are unable to submit the bid on time, hence we request you to kindly extend the bid submission date for 7-10 days in place of 31/12/2024.

Thanking you,

for Technocraft Ventures Limited.

(Sanjay Tyagi)
Managing Director

**Corporate Office: TECHNO TOWER, B-137, Sector 2, Near Sector 15 Metro
Station, Noida (U.P.)-201301**

Phone: 0120-4216717

E-mail: info@technocraftconstruction.com



www.baionline.in

Builders' Association of India

(All India Association of Engineering Construction Contractors and Builders)

Ravindra Tyagi
Vice President
Mob: 98180 85854

Office: R-14/128, Rajnagar, Ghaziabad - 201002
Email : ravindratygi@yahoo.com

BAI Office: G-1/G-20, 7th Floor, Commerce Centre,
J. Dadajee Road, Tardeo, Mumbai 400034
☎ (91-22) 23520507, 23514802
✉ baihq.mumbai@gmail.com

Ref. Letter No.: BAI/U.P./2024-25/20

Date: 31/12/2024

To,
The Superintending Engineer,
Construction & Division-1
U.P Jal Nigam (Urban)
Ghaziabad

Subject:- Non-Submission of the Bid Due to a technical issue in the etender Uttar Pradesh website (<https://etender.up.nic.in>)

NIT No. 2829/Karkar Model/05 dated 04.12.2024 & Submission on 31.12.24 at 5:00 PM

work “Investigation and survey (on GIS basis) of the project area, including soil investigation, engineering (hydraulic and structural design as required), procurement of all labour, material, tools, and equipment, and construction of various components of the Karkar Model Sewerage Scheme (Ward-43), Nagar Nigam, Ghaziabad, including successful testing and commissioning on a percentage rate Turn-key basis.”

Sir,

About above mentioned subject, there was some__technical issue in the e-tender Uttar Pradesh [website \(<https://etender.up.nic.in>\)](https://etender.up.nic.in) portal. The complaints were raised by many Contractors to us. Many of them contacted to concerned Executive Engineer personally on the phone and he directed them to complain through email, despite the extended bid submission date by the department through corrigendum.

Hence, we sincerely request you to look into the Matter & allow resubmission of the above tenders at short notice to give a fair chance to all the interested contractors.

Delhi Office : D1/203, Aashirwad Complex, Green Park Main, New Delhi - 110 016 ☎ : (011) 26568763 / 9555448763 • Email : baidelhi16@gmail.com

BAI Centres at :

Adilabad, Agra, Agra Cantt., Ahmedabad, Ahmednagar, Aigarh, Allahabad, Alleppy, Aluva, Amravati, Amaravathi, Andaman & Nicobar, Angamali, Aurangabad, Avadi, Baghpat, Bangalore, Baramati, Bareilly, Baroda, Bharuch, Bhopal, Bhubaneswar, Bilaspur, Butiboi, Calicut, Chandigarh, Changanacherry, Chengai, Chennai, Chettinadu, Chikmagalur, Chitradurga, Coimbatore, Delhi, Delhi East Shahadra, Delhi North, Delhi South, Delhi West, Dhanbad, Dharapuram, Dhule, Dehradun, Dindigul, Durgapur, Durg-Bhillai, Erode, Ettumanoor, Faridabad, Gautam Buddha Nagar, Gandhinagar, Ghaziabad, Goa, Greater Hyderabad, Greater Jaipur, Greater Noida, Guntur, Gurgaon, Guwahati, Haldia, Hapur, Hasan, Hyderabad, Ichalkaranji, Idukki, Indore, Jabalpur, Jagdalpur, Jaipur, Jalgaon, Jaisalmer, Jamshedpur, Jodhpur, Kaipakkam, Kallakurichi, Kamareddy, Kanchipuram, Kanker, Kannur, Kanpur, Kanpur-South, Kanyakumari, Karaikal, Karimnagar, Karnal, Karnavati, Khammam, Kochi, Kodaikanal, Kodungallur, Kolhapur, Kolkata, Kollam, Kottayam, Kumbakonam, Kundli, Latur, Loni, Lucknow, Madhuranthakam, Madurai, Mahaboobnagar, Malegaon, Mangalore, Mandya, Mayiladuthurai, Medachal, Medak, Meerut, Meerut Cantt., Modinagar, Moradabad, Moradabad Nor. Rly., Mumbai, Muvattupuzha, Muzaffarnagar, Mysore, Nagapatnam, Nagpur, Nalgonda, Namakkal, Nanded, Nandurbar, Nasik, Nellore, Neyveli, Nilgiri, Nizamabad, Ongole, Palani, Panipat, Parbhani, Patna, Perambalur, Phaltan, Pink City Jaipur, Pondicherry, Ponneri, Poonamallee, Por-Ramangandi, Pudukkottai, Pune, Raichur, Raigad, Raipur, Rajahmundry, Rajkot, Ramanathapuram, Ranchi, Ranga Reddy, Ravulapalem, Salem, Sangamner, Sangli, Satara, Shahda, Shimoga, Silchar, Sitapur, Solapur, Surat, Tambaram, Tanuku, Tenkasi, Tezpur, Thanjavur, Theni, Thiruporur, Thiruthurai, Thiruvalla, Thiruvannamalai, Thiruvannur, Thripunithura, Thrissur, Tiruchirappalli, Tirunelveli, Tirupur, Tiruvallur, Thiruvananthapuram, Tuticorin, Udupalpet, Ulhasnagar, Vellore, Vijayawada, Vikarabad, Villupuram, Visakhapatnam, Vizag Steel City, Wai, Warangal, Western U.P. Electrical, Yadadri.

This would be in the interest of natural justice and a fair competitive price for the above tenders would be quoted.

Thanking you,

Yours sincerely,



Ravindra Tyagi

Vice President

Builders' Association of India

COPY TO :

1. PM, Yamuna Pollution Control Board, Ghaziabad

Enclosure:

1. Screenshot of e-tender Uttar Pradesh website (<https://etender.up.nic.in>)



OFFICE OF SUPERINTENDING ENGINEER

Construction Circle, U.P. Jal Nigam (Urban),
R-1, Sector-1 In Front of New Railway Station, Rajnagar,
Ghaziabad (U.P.)

Letter No: 2996 / Karkar Model / 08

Date: 31/12/24

Corrigendum

It is informed that E-tender notice was invited vide NIT No. 2829/Karkar Model/05 dated 04.12.2024 for the work "Investigation and survey (on GIS basis) of the project area, including soil investigation, engineering (hydraulic and structural design as required), procurement of all labour, material, tools, and equipment, and construction of various components of the Karkar Model Sewerage Scheme (Ward-43), Nagar Nigam, Ghaziabad, including successful testing and commissioning on a percentage rate Turn-key basis.". The bid submission and bid opening date is amended as details given below:-

SL. No.	Particular	Date as per NIT	Latest Revised date
1	Last date of submission of E-bid	31.12.2024 Upto 15:00 Hrs.	03.01.2025 Upto 17:00 Hrs.
2	Date of opening of Technical bid	01.01.2025 at 16:00 Hrs.	04.01.2025 at 16:00 Hrs.

Others terms and conditions will remain the same as mentioned in NIT & bid document.

(C.S. Solanki)
Superintending Engineer

Endt. No. and Date as above:-

Copy to the following for information and necessary action Please:-

1. Joint Managing Director (Nagar), U.P. Jal Nigam(Urban), Lucknow.
2. Chief Engineer (PPRBD), U.P. Jal Nigam(Urban), Lucknow.
3. Chief Engineer (Nagar), U.P. Jal Nigam (Urban), Lucknow.
4. Chief Engineer (Ghaziabad Zone), U.P. Jal Nigam (Urban), Ghaziabad.
5. District Magistrate, Ghaziabad.
6. All S.E./G.M., U.P. Jal Nigam (Urban), Ghaziabad Zone.
7. Executive Engineer (EDP Cell), U.P. Jal Nigam (Urban), Lucknow along with Soft copy (C.D.) of this notice for uploading on website www.jn.upsdc.gov.in
8. All Executive Engineer, U.P. Jal Nigam (Urban), Ghaziabad.
9. Executive Engineer, Construction Division (First), UP Jal Nigam (Urban), Ghaziabad.
10. Notice Board.

Superintending Engineer

The Executive Engineer,
Construction Division - I,
UP Jal Nigam (Urban), Ghaziabad
Email : ypcuupjn@ymail.com

NO: SDDI/3605
Dated:- 03/02/2025

Subject : Verification of Experience Certificate.

Ref: Your Letter No. 17/V-14/02 Dated 04/01/2025

Sir,

With reference to this office letter No.SDDI/2672 Dated 21/09/2022 this office has issued certificate in favour of M/s. Ghulam NabiMagray& Co. – JV with LNA Infra projects Pvt. Ltd. The details of the same are as under:-

1. Name of the Work&location :Refurbishment of three No. Sewage Treatment Plants (STPs) vizLaamNishat (4.5 MLD), Habbak (3.2 MLD) and Hazratbal (7.5 MLD) along with Operation and Maintenance.
2. Work Order No. : CE/UEED/CJ/TS/1748-53 Dated 04.01.2020
3. Work Details : Sewer Network, STP, Electro Mechanical Work (7.5 MLD, 4.5 MLD & 3.2 MLD) and its associated infrastructure works.
4. Actual date of start : 04/01/2020
5. Actual date of completion : 21/09/2022
6. Cost of Agreement (Without GST) : 868.00 Lakhs
7. Cost of actual work done (Without GST) : 865.00
8. Joint Venture Status :This work is executed by joint venture firm. In this, Joint Venture Share of M/s. Ghulam NabiMagray& Co. is 74% and M/s. LNA Infra Projects Private Limited is 26%.
9. Successful testing and commissioning of work : 21/09/2022
10. Performance report : Good

For your information and necessary action please.

Yours Faithfully,

Executive Engineer,
S & D Division No. 1, I & K UEED
Srinagar

TO WHOM IT MAY CONCERN

It is certified that **M/S Gh. Nabi Magray & Co, Gill Kadal Nowshera Srinagar(JV) with M/S LNA Infrprojects Pvt. Ltd. Vidhyadhar Nagar, Jaipur, Rajasthan- 302039**, had been awarded contract for "Refurbishment of three No. Sewage Treatment Plants (STPs) viz **Laam Nishat (4.5 MLD), Habbak (3.2 MLD) and Hazratbal (7.5 MLD)** along with Operation and Maintenance" by Chief engineer UEED J & K vide No. CE/UEED/CJ/TS/1748-53, dated. 04.01.2020 for an amount of Rs. 8.68 Crores (4.605 Cr. For Refurbishment and 4.075 Cr. for O & M). The STPs were taken over by the Contractor for Operation and Maintenance/ Refurbishment w.e.f. 01.02.2020. The Refurbishment of STPs stands already completed successfully by the Contractor and the Operation and Maintenance of three STPs for last Thirty One (31) Months has also been completed successfully and to the best satisfaction of the Department.

NO. SDOE/2672
dt: 21/9/2022

Assistant Executive Engineer
Mechanical Sewerage Sub-Division,
J & K UEED, Srinagar.

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Executive Engineer
S & D Division No. 1 J & K UEED, Srinagar
(UEED) Srinagar



For M/s GNM RBIP (JV)

Authorized Signatory

To,

Date : 29/01/2025

The Executive Engineer,
Construction Division - I,
UP Jal Nigam (Urban), Ghazalabad
Email : ypcuupjn@ymail.com
Subject : Verification of Experience Certificate.

Ref : Your Letter No. 18/V-14/03 Dated 04/01/2025

Sir,

With reference to the above Executive Engineer, City Drainage Mechanical Division, SMC, Srinagar has issued vide this office outward no. CDM/4592 Dated 31/03/2022 to M/s. Magray Prathiba (Joint Venture).

The above certificate has been issued by Executive Engineer, City Drainage Mechanical Division, SMC, Srinagar. The issued certificate rechecked and found correct. We hereby also confirm the following below details :-

1. Name of the Work & location : Upgradation of 49 Dewatering Stations in & around Srinagar City under Jhelum Tawi Flood Recovery Project which includes Construction of Sump Well, Screen Chamber, Sluice Chamber, Multi-storeyed framed structures Pump House buildings including all electromechanically jobs besides laying of RCC NP 3 Pipes of 300mm-1000mm dia, DI Pipes of 250mm-800mm dia.
2. Work Order No. : SMC/PS/Com/7259-64 Dated 31.12.2018
3. Work Details : Pumping Station, Electro-mechanical works of Pumping Plant of Stormwater dewatering station Pumping Station, 1000 mm RCC NP3 Pipe – 1200 Rm, 800 mm DI Pipe – 1500 Rm and its associated infrastructure works.
4. Actual date of start : 07-04-2019
5. Date of completion of allotted amount : May-2022
6. Cost of original Agreement (including GST) : 10289.00 Lakhs
7. Cost of work done against the allotted cost (including GST) : 10289.00 Lakhs
8. Joint Venture Status : This work is executed by joint venture firm. In this, Joint Venture Share of M/s. Ghulam Nabi Magray & Co. is 51% and M/s. Prathiba Industries Limited is 49%.
9. Successful testing and commissioning of allotted amount of work May-2022
10. Performance report : Satisfactory

For your information and necessary action please.

(This experience certificate is issued solely for experience purpose and it should not be used for any purpose other than experience. This certificate does not confer any legal rights or obligations on Department or its affiliates. This department disclaims any liability for any claims or damages arising from the use of this certificate for purposes other than verifying experience).


Executive Engineer,
Drainage Civil Division,
SMC, Srinagar

Executive Engineer,
S&D-II Division, SMC,
Srinagar


Executive Engineer,
City Drainage Mechanical Division,
SMC, Srinagar

CDM/3607
Dated: 4-2-2025



UNION TERRITORY OF JAMMU & KASHMIR
OFFICE OF THE EXECUTIVE ENGINEER S&D DIVISION NO.1ST SRINAGAR
Main Office Suliman Shopping Complex, Srinagar-190001, Kashmir (J&K)
 e-mail: xen_sewerageueed@yahoo.com



कर्म कृतम्
 ONE STATE • ONE RULE • ONE RULER

No;-SDDI/Acctt/ 3647
 Dated 7/02/2025.

Executive Engineer,
 Construction Division - I,
 UP Jal Nigam (Urban), Ghaziabad
 Email : ypcuupjn@ymail.com

Subject : Verification of Experience Certificate.

Ref : Your Letter No. 55/V-14/08 Dated 04/01/2025

Sir,

With reference to this office letter No. SDDI/2087 dated 23.09.2019 in faovur of M/s. Ghulam Nabi Magray & Co Gilli Kadal Nowshera Srinagar having JV with – M.S Aquafil Polymers Pvt limited 202/2023 Shyamak Complex Ahmadabad-380015, Gujrat. The above certificate has issued by this office . the details of the same are as under;-

01. Name of the work “Design Construction testing and commissioning of Sewerage system by way of providing and laying of sewerage network, contruction of manholes, house connection and pumping stations for zone 2,3(a) of peripheral area of Dal lake Srinagar including operation and maintenance for five years after successful trial run of six months.
02. Work Order No. : CE/UEED/PS/2222-28 dated 18/10/2017.
03. Actual date of start : 23/10/2017
04. Actual date of completion : 01/09/2020
05. Cost of Agreement (Without GST) : 22.18 Cr
06. Cost of actual work done (Without GST) : 18.85 Cr
07. Joint Venture Status: This work is executed by joint venture firm. In this, Joint Venture Share of M/s. Ghulam NabiMagray& Co. is 74% seventy four percent and M/s. M.S Aquafil Polymers Pvt limited 202/2023 Shyamak Complex Ahmadabad-380015, Gujrat 26% twenty six percent
08. Successful testing and commissioning of work : 01/12/2020
09. Performance report : Good

Yours Faithfully,

Executive Engineer,
 S &D Division No. 1st,
 Srinagar

GOVT. OF JAMMU & KASHMIR
OFFICE OF THE EXECUTIVE ENGINEER S&D DIVISION IST (UEED)
SRINAGAR

TO WHOM IT MAY CONCERN

Certified that the work: Design Construction Testing of Sewerage System by way of Providing and laying of Sewerage network, Construction of Manholes, House Connection and Pumping Stations for Zone 2, 3 (a) of Peripheral Area of Dal-Lake under AMRUT allotted to M/s: Ghulam Nabi Magray & Co (JV with) M/s: Aquafil Polymers Pvt. Ltd vide Chief Engineer J&K U.E.E. Department Srinagar No: CE/UEED/PS/2222-28 dt: 18/10/2017, to the tune of Rs.18.85 Cr. The agency has completed the job successfully. The progress achieved so-far is within the time frame laid down in E-NIT. The work executed is as per approved specifications and to the best satisfaction of the department. The contractor is resourceful and well equipped with machinery required for execution of civil and Electro-Mechanical Works.

No: SDDI/ 2087
Dated: 23/9/2019

Jun
Executive Engineer
S&D Division I
Srinagar
Srinagar
Srinagar

Gulam Nabi M





उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम
 कार्यालय : अधिशासी अभियन्ता, देहरादून शाखा,
 गली नं० 11, राजेन्द्र नगर, देहरादून -248001

पत्रांक : 452

/ 335

/ 17

दिनांक : 18-02-25

सेवा में,

अधिशासी अभियन्ता,
 निर्माण खण्ड (प्रथम),
 उत्तर प्रदेश जल निगम (नगरीय),
 सी-9, सै०-1, आर०डी०सी०, राजनगर,
 गाजियाबाद- 201001

विषय- अनुभव प्रमाण पत्र के सत्यापन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 87/वी-14/09 दिनांक 24.01.2025 के सन्दर्भ में अवगत कराना है, कि मै० एस०एम० कन्स्ट्रक्शन, 109, अदान बाग, एक्सटेशन, दयाल बाग, आगरा का अनुबन्ध संख्या 03/अधी०अभि०/2014-15 के अन्तर्गत 13 वें वित्त आयोग कार्यक्रम के अन्तर्गत देहरादून सीवरेज योजना में (जोन-एम, स्टाईस-5) में सीवरेज लाईन एवं तत्सम्बन्धी कार्य का अनुभव प्रमाण पत्र इस कार्यालय के पत्रांक 3968/अनुभव प्रमाण पत्र/66 दिनांक 09.12.2019 द्वारा जारी किया गया है तथा उक्त के सम्बन्ध में चाही गयी समस्त सूचना इस कार्यालय द्वारा जारी उक्त अनुभव प्रमाण पत्र पर धारित है।

भवदीय

(जीतमणि बेलवाल)
 अधिशासी अभियन्ता

"अमृत-2.0" के अन्तर्गत प्रमुख सचिव, नगर विकास विभाग, उत्तर प्रदेश शासन की अध्यक्षता में गठित राज्य स्तरीय तकनीकी समिति (SLTC) की दिनांक 04.03.2025 को सम्पन्न 33वीं बैठक का कार्यवृत्त :-

उपस्थिति :-संलग्न विवरण के अनुसार।

सर्वप्रथम अमृत-2.0 योजनान्तर्गत कराये जा रहे कार्यों के संबंध में समिति द्वारा निम्नवत् सामान्य निर्देश दिये गये हैं:-

- 1- परियोजनान्तर्गत कराये जा रहे कार्यों का गुणवत्तापूर्ण, मानकानुसार एवं समयबद्ध रूप से कराये जाने की जिम्मेदारी संबंधित कार्यदायी संस्था की होगी।
- 2- परियोजना का विस्तृत परीक्षण एवं सर्वे के उपरान्त एस0ओ0आर0/डी0एस0आर0 के अनुसार तथा अमृत-2.0 योजनान्तर्गत भारत सरकार की गाइड लाइन के अनुसार आगणन/डीपीआर तैयार किया जायेगा।
- 3- परियोजनान्तर्गत कराये जा रहे कार्य प्रारंभ करने से पूर्व वित्तीय हस्त-पुस्तिका खण्ड-6 के अध्याय-12 के प्रस्तर-318 में वर्णित व्यवस्था के अनुसार प्रयोजना पर सक्षम स्तर से तकनीकी स्वीकृति प्राप्त होने के पश्चात् ही कार्य प्रारंभ किया जायेगा।
- 4- परियोजनान्तर्गत कराये जा रहे कार्यों में उत्तर प्रदेश के वित्तीय नियमों/सीवीसी की गाइडलाइन्स/प्रोक्यूरमेंट मैनुअल तथा समय-समय पर वित्त विभाग द्वारा दिये गये दिशा-निर्देशों का अनुपालन सुनिश्चित किया जायेगा।
- 5- परियोजनान्तर्गत निर्गत मानकों के अनुसार 75 प्रतिशत की धनराशि का व्यय होने पर द्वितीय किशत की धनराशि एवं इसी प्रकार तृतीय किशत की धनराशि अमृत-2.0 योजनान्तर्गत भारत सरकार द्वारा जारी किये गये दिशा-निर्देश एवं वित्त विभाग द्वारा समय-समय पर दिये गये निर्देशानुसार शासनादेश के अनुरूप त्रिस्तरीय जियो टैग फोटोग्राफ के साथ उपयोगिता प्रमाण-पत्र के आधार पर ही आगामी किशत की धनराशि निर्गत की जायेगी।
- 6- सामान्यतः परियोजना की अनुमोदित लागत पर कोई विचलन (Variation) अनुमन्य नहीं होगा, परन्तु अपरिहार्य कारणोंवश परियोजना के विचलन की दशा में सक्षम स्तर का अनुमोदन प्राप्त किये जाने के उपरान्त ही परियोजना का पुनरीक्षण किया जायेगा।
- 7- परियोजनान्तर्गत कराये जा रहे कार्यों की 'थर्ड पार्टी निरीक्षण रिपोर्ट', 'लैब टेस्ट रिपोर्ट' तथा कार्य की 'गुणवत्ता प्रमाण-पत्र' कार्यदायी संस्था द्वारा यथासमय मिशन/शासन को उपलब्ध कराया जायेगा।
- 8- परियोजनान्तर्गत कराये जा रहे कार्यों की वित्तीय/भौतिक प्रगति का नियमित अनुश्रवण संबंधित नगर आयुक्त/अधिसासी अधिकारी द्वारा किया जायेगा।
- 9- परियोजना का आगणन/डीपीआर तैयार किये जाने के पूर्व संबंधित स्थानीय जनप्रतिनिधियों एवं स्थानीय निवासियों (विशेषकर महिलाओं का) की अधिकाधिक जनसहभागिता (पब्लिक इंगेजमेंट) सुनिश्चित कराई जाये।
- 10- परियोजनान्तर्गत लगाये गये शिलालेख/पट्टिकाओं पर शासन द्वारा दिये गये दिशा-निर्देश के अनुसार नाम अंकित कराते हुए उसे धूल/मिट्टी/टूट-फूट इत्यादि से बचाने हेतु यथावश्यक व्यवस्था सुनिश्चित किया जाये।
- 11- परियोजनान्तर्गत कराये जा रहे कार्यों के दौरान स्थानीय 'ट्रैफिक मूवमेंट' को सुगम बनाये रखने की व्यवस्था सुनिश्चित की जाएगी।

एजेण्डा बिन्दु संख्या-1

सर्वप्रथम दिनांक 07.02.2025 को सम्पन्न एस.एल.टी.सी. की 32वीं बैठक के कार्यवृत्त की अनुपालन आख्या का समिति द्वारा संज्ञान लिया गया।

एजेण्डा बिन्दु संख्या-2

अमृत-2.0 के अन्तर्गत भारत सरकार द्वारा उत्तर प्रदेश के लिये केन्द्रांश मद में रु. 8161.00 करोड़ की धनराशि आवंटित की गयी है जिसके सापेक्ष राज्यांश एवं निकायांश की धनराशि को सम्मिलित करते हुये लगभग धनराशि रु. 24000.00 करोड़ के परियोजनाओं का क्रियान्वयन किया जाना है। उक्त के अन्तर्गत 04 Tranche में कार्यों की स्वीकृति प्रस्तावित है। Tranche-1 के अन्तर्गत प्रस्तावित परियोजनाओं की राज्य स्तरीय उच्चाधिकार संचालन समिति (SHPS) की बैठक दिनांक 09.03.2022 एवं सचिव, आवासन और शहरी कार्य मंत्रालय, भारत सरकार की अध्यक्षता में गठित Apex Committee की बैठक में दिनांक 16.03.2022 को स्वीकृति प्रदान की गयी। इस बैठक में 92 नगरीय निकायों की 105 परियोजनाएं (92 पेयजल, 9 सीवरेज एवं 4 पार्क एवं ग्रीन स्पेस) धनराशि रु. 7362.66 करोड़ जिसमें केन्द्रांश की धनराशि रु. 2607.07 करोड़ की स्वीकृति प्रदान की गयी। Tranche-2 के अन्तर्गत पेयजल की 222 परियोजनाये, सीवरेज की 08 परियोजनाये, रिसाईकिल एवं रियूज की 10 परियोजनाये तथा पार्क की 07 परियोजनाये कार्य लागत रु0 11469.10 करोड़ की स्वीकृति भारत सरकार की Apex Committee की बैठक दिनांक 27.10.2022 एवं 04.01.2023 द्वारा प्रदान की गयी है। Special Tranche (वाटर बॉडी रिजुविनेशन) के अन्तर्गत 126 नगरीय निकायों में 194 परियोजनाओं की Apex Committee की बैठक दिनांक 27.10.2022 में स्वीकृति प्रदान की गयी। Tranche-3 के अन्तर्गत पेयजल की 103 परियोजनाये, सीवरेज की 03 परियोजनाये तथा पार्क की 04 परियोजनाये कार्य लागत रु0 4846.50 करोड़ की स्वीकृति भारत सरकार की Apex Committee की बैठक दिनांक 31.01.2024 द्वारा प्रदान की गयी है। भारत सरकार एवं राज्य सरकार द्वारा अवमुक्त केन्द्रांश एवं राज्यांश धनराशि का विवरण निम्नवत् है:-

(रु. करोड़ में)

क्र.सं.	अंश	Tranche-1		Special Tranche		Tranche-2	
		अनुमन्य धनराशि	अवमुक्त धनराशि	अनुमन्य धनराशि	अवमुक्त धनराशि	अनुमन्य धनराशि	अवमुक्त धनराशि
1	केन्द्रांश	2607.07	521.41	126.55	0.00	4213.32	775.26
2	राज्यांश	3880.70	601.17	168.29	26.35	6002.22	1121.96
3	निकायांश	874.89	-	36.90	-	1253.56	-
	योग	7362.66	1122.58	331.74	26.35	11469.10	1897.22

एजेण्डा बिन्दु संख्या-3

पेयजल एवं सीवरेज की निविदाएं :-

उ0 प्र0 जल निगम (नगरीय) द्वारा Tranche-1 सीवर की 02 निविदाएं, Tranche-2 पेयजल की 11 निविदाये एवं Tranche-3 पेयजल की 01 निविदा कुल 14 निविदाये प्रस्तुत की गयी, जिस पर राज्य स्तरीय तकनीकी समिति (SLTC) द्वारा विचारोपरान्त Tranche-1 सीवर की 02 निविदाएं, Tranche-2 पेयजल की 11 निविदाये एवं Tranche-3 पेयजल की 01 निविदा कुल 14 निविदाओं पर पर निम्नवत् स्वीकृति प्रदान की गयी:-

I. स्वीकृत निविदाएं:-

(रु. लाख में)

क. सं.	Tranche	मद	जनपद	योजना का नाम	योजना की स्वीकृत कार्य लागत (सेन्टेज सहित)	कार्य का विवरण	निविदा आमन्त्रण की दिनांक	समाचार पत्र का विवरण (जिनमें निविदायें प्रकाशित हुयी है)	निविदा खुलने की तिथि	निविदाओं की सं०			न्यूनतम निविदा का विवरण		विभागीय लागत		प्रतिशत (कम/अधिक)	
										कुल विक्रय	कुल प्राप्त	अर्ह	फर्म का नाम	निविदा लागत	एस.ओ. आर.के अनुसार	स्वीकृत लागत	एस.ओ. आर.के अनुसार	स्वीकृत लागत
1	2	3	4	5	6	7	8	9	10	11			12	13	14	15	16	17
1	Tranche-2	Water Supply	सिद्धार्थनगर	सिद्धार्थनगर नगर पालिका परिषद विस्तार पेयजल योजना	7839.55	गृह संयोजन-20182 नग (नये-18726 एवं शिफिटिंग -1456 नग), नलकूप-16 नग, वितरण प्रणाली-188.60 कि.मी., उच्च जलाशय-08 नग, पूर्व निर्मित उच्च जलाशय के रिपेरिंग का कार्य-05नग, राइजिंग मेन-7160 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	06.09.2024	अमर उजाला एवं द टाइम्स इण्डिया	10.10.2024	6	6	4	M/s R K Engineers Sales Ltd., B-116, Vibhuti Khand, Gomti Nagar, Lucknow (U.P.)	5798.31	6566.60	6566.60	-11.70	-11.70
2	Tranche-2	Water Supply	वाराणसी	वाराणसी के विस्तारित क्षेत्र में ट्रांस वरुणा जलापूर्ति योजना दीनापुर जोन (फेज-1, पार्ट-ए)	16499.21	गृह संयोजन - 20176 नग (नये-18485 एवं पुराने गृह संयोजन की शिफिटिंग-1691), नलकूप-29 नग, वितरण प्रणाली-414.02 कि.मी., उच्च जलाशय-10 नग, राइजिंग मेन-16700 मी., पूर्व निर्मित उच्च जलाशय के रिपेरिंग कार्य-5 नग, सी.डब्ल्यू. आर.-01नग, आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	05.09.2024	अमर उजाला एवं टाइम्स ऑफ इण्डिया	22.10.2024	6	6	4	M/s O.P Gupta, Contractors Pvt. Ltd., NirbhayNagar, Agra (70%) JV M/S Vishwa Infrastructure and Service Pvt.Ltd., Gagan Vihar Colony, Begumpet, Hyderabad (30%)	11396.98	13273.91	14069.54	-14.14	-19.00
3	Tranche-2	Water Supply	रामपुर	मिलक नगर पालिका परिषद में पेयजल पुनर्गठन योजना	2366.40	गृह संयोजन-7840 नग, नलकूप-6 नग(नये-4 नग, रिबोर-1 नग एवं रिपेयर-1 नग), वितरण प्रणाली-73.80 कि.मी., उच्च जलाशय-2 नग (1050 के.एल./20 मी. एवं 850 के.एल./20 मी.), पूर्व निर्मित उच्च जलाशय के रिपेरिंग कार्य-2 नग, राइजिंग मेन-550 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	05.12.2024	अमर उजाला एवं हिन्दुस्तान टाइम्स	21.12.2024	4	4	3	M/s B.K.Construction & Co., Village Ghari Raddu, Post Theai, Shamshabad Deowari Road, Agra	1704.45	1948.17	1984.14	-12.51	-14.10

क्र. सं.	मद	Tranche	जनपद	योजना का नाम	योजना की स्वीकृत कार्य लागत (सेन्टेज रहित)	कार्य का विवरण	निविदा आमन्त्रण की दिनांक	समाचार पत्र का विवरण (जिनमें निविदायें प्रकाशित हुयी हैं)	निविदा खुलने की तिथि	निविदाओं की सं०			न्यूनतम निविदा का विवरण			विभागीय लागत		प्रतिशत (कम/अधिक)		
										कुल विक्रय	कुल प्राप्त	अई	फर्म का नाम	निविदा लागत	एस.ओ. आर.के अनुसार	स्वीकृत लागत	एस.ओ. आर.के अनुसार	स्वीकृत लागत		
1	2	3	4	5	6	7	8	9	10	11			12			13	14	15	16	17
4		Tranche-2	शाहजहाँपुर	कटरा नगर पंचायत पुनर्गठन पेजयल योजना	2791.59	गृह संयोजन-7148 नग (नये-6649 एवं शिफिटिंग-499), नलकूप-06 नग (नये-04 एवं रिबोर-2), वितरण प्रणाली-60.707 कि.मी., उच्च जलाशय-1 नग (1750के.एल./22मी, पूर्व निर्मित उच्च जलाशय के रिपेरिंग कार्य-1 नग (1500के.एल./20मी., राइजिंग मेन-3390 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यॉ.) कार्य	23.11.2024	हिन्दुस्तान टाइम्स एवं हिन्दुस्तान	18.12.2024	4	4	4	M/s B. K Construction & Co. Shamshabad Agra.	2044.24	2140.79	2263.59	-4.51	-9.69		
5		Tranche-1	गाजियाबाद	सीवरज योजना कडकड मॉडल (वार्ड-43) के निर्माण एवं तत्सम्बन्धित कार्यों की योजना	899.55	सीवर नेटवर्क-8020 मी०, गृह संयोजन-2000नग	04.01.2025	हिन्दुस्तान एवं द टाइम्स ऑफ इण्डिया	20.02.2025	5	5	4	मैसर्स कृष्णा कॉन्स्ट्रक्शंसआर-14/128, राजनगर, गाजियाबाद	490.96	756.61	763.48	-35.11	-35.69		

राज्य स्तरीय तकनीकी समिति द्वारा उक्त परियोजना हेतु निर्देशित किया गया कि मुख्य अभियन्ता (गाजियाबाद क्षेत्र) उ०प्र० जल निगम गाजियाबाद परियोजना की प्रगति एवं कार्य की गुणता से प्रत्येक माह अवगत कराया जायेगा।

6		Tranche-1	कानपुर	कानपुर नगर के सीवरज वर्क्स इन डिस्ट्रिक्ट-1, पार्ट-डी	39753.41	गृह संयोजन-43792, एस०पी०एस०-06 नग, राइजिंग मेन-5770 मी०, सीवर लाइन-424.792 कि०मी०, एल.सी. एस.-1 नग एवं तत्सम्बन्धित (वि./यॉ.) कार्य।	18.11.2024	स्वतन्त्र भारत, दैनिक आज, हिन्दुस्तान, अमर उजाला, दैनिक जागरण एवं टाइम्स ऑफ इण्डिया	24.12.2024	3	3	3	M/s L. C. Infra project Pvt. Ltd. Jain Temple Prahad Nagar road, S.G. Highway, Ahamedabad	31524.31	32589.99	33430.59	-3.27	-5.70
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राज्य स्तरीय तकनीकी समिति द्वारा उक्त परियोजना हेतु निर्देशित किया गया कि :- (1) परियोजना का थर्ड पार्टी निरीक्षण आई.आई.टी. कानपुर से कराया जायेगा (2) मुख्य अभियन्ताओं की कमेटी द्वारा परियोजना प्रगति से प्रत्येक तीन माह में मासिक प्रगति से अवगत कराया जायेगा।

क. सं.	मद	योजना का नाम	योजना की स्वीकृत कार्य लागत (सेन्टेज रहित)	कार्य का विवरण	निविदा आमन्त्रण की दिनांक	समाचार पत्र का विवरण (जिनमें निविदायें प्रकाशित हुयी हैं)	निविदा खुलने की तिथि	निविदाओं की सं०			न्यूनतम निविदा का विवरण			विभागीय लागत		प्रतिशत (कम/अधिक)	
								कुल विक्रय	कुल प्राप्त	अर्ह	फर्म का नाम	निविदा त लागत	एस.ओ. आर.के अनुसार	स्वीकृत लागत	एस.ओ. आर.के अनुसार	स्वीकृत लागत	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
7	Tranche-2 Water Supply	अम्बेडकर नगर	अशरफपुर किछौछा नगर पंचायत में पुनर्गठन पेयजल योजना	3327.56	गृह संयोजन-9030 नग(नये-7470 एवं शिफिटिंग-1560), नलकूप-08 नग, वितरण प्रणाली- 103.168 कि.मी., उच्च जलाशय-3 नग (900 के.एल./20 मी. 800 के.एल./16 मी. एवं 1200 के.एल./16 मी.), पूर्व निर्मित उच्च जलाशय के रिपेरिंग का कार्य-02 नग (800 के.एल./15मी. एवं 450 के.एल./18मी.), राइजिंग मेन-3570 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	29.11.2024	दैनिक जागरण एवं द टाइम्स ऑफ इण्डिया	18.12.2024	3	3	2	M/s SNT, Village Pandeypur, Post-Kushahari, District-Deoria (70%) J.V. M/s M.T. Phad, 01 Chaitanya Niwas Kalyan Nagar, Basmath Road, Parbhani, Maharashtra-431401 (30%)	2089.45	2620.00	2758.77	-20.25	-24.26
8	Tranche-2 Water Supply	मेरठ	दौराला नगर पंचायत पेयजल पुनर्गठन योजना	1140.49	गृह संयोजन-4900 नग, नलकूप-2 नग, वितरण प्रणाली-12.847 कि.मी., उच्च जलाशय-2 नग(600के.एल./22मी. एवं 500के.एल./22मी.), राइजिंग मेन-70 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	15.11.2024	हिन्दुस्तान टाइम्स, नई दिल्ली एवं हिन्दुस्तान, मेरठ	03.12.2024	8	8	8	M/s Akansha Enterperies, Ajanta Colony, Meerut (51%) J.V. M/S Raj Kumar Contractor, 44, Yashoda Kunj, Mawana Road, Meerut (49%)	607.08	896.99	950.11	-32.32	-36.10
9	Tranche-2 Water Supply	अलीगढ़	खैर नगर पालिका परिषद पुनर्गठन पेयजल योजना	5598.07	गृह संयोजन-8879 नग (नये-8229 एवं शिफिटिंग-650), नलकूप-22 नग (नये-21 एवं रिबोर-1), वितरण प्रणाली-124.497 कि.मी., उच्च जलाशय-3 नग (950के.एल./20मी., 600के.एल./20मी. एवं 1000के.एल./25मी.), सी.डब्ल्यू.आर.-2 नग, पूर्व निर्मित उच्च जलाशय के रिपेरिंग कार्य-3 नग, राइजिंग मेन-12310 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	30.08.2024	दैनिक जागरण एवं हिन्दुस्तान टाइम्स	04.10.2024	5	5	3	M/s. R&B Infra Project Ltd., B-1, Neela Apartment, Opp. Mandpeshwar Ind. Estate, SVP Road, Borivali(W), Mumbai.	3695.80	4333.22	4615.88	-14.71	-19.93

क. सं.	Tranche		जनपद	योजना का नाम	योजना की स्वीकृत कार्य लागत (सेन्टेज रहित)	कार्य का विवरण	निविदा आमन्त्रण की दिनांक	समाचार पत्र का विवरण (जिनमें निविदायें प्रकाशित हुयी हैं)	निविदा खुलने की तिथि	निविदाओं की सं०			न्यूनतम निविदा का विवरण		विभागीय लागत		प्रतिशत (कम/अधिक)	
	1	2								3	4	5	6	7	8	9	10	कुल विक्रय
10	Tranche-2	Water Supply	मऊ	मधुवन नगर पंचायत पुनर्गठन पेयजल योजना	2382.95	गृह संयोजन-6582 नग, नलकूप-7 नग, वितरण प्रणाली-81.40 कि.मी., उच्च जलाशय-03 नग (375 के.एल./16 मी., 600 के.एल./16 मी. एवं 1100 के.एल./18 मी.), पूर्व निर्मित उच्च जलाशय के रिपेरिंग का कार्य-01 नग (350 के.एल./24मी.), राइजिंग मेन-1670 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	19.09.2024	दैनिक जागरण (हिन्दी) एवं टाइम्स ऑफ इण्डिया (अंग्रेजी)	05.10.2024	4	4	2	मै. अशोका, विशेष खण्ड-2, गोमती नगर लखनऊ (70%) जे०वी० मै० अरुणिमा कन्सट्रक्शन, इन्दरा नगर लखनऊ (30%)	1732.36	1935.60	2012.96	-10.50	-13.94
11	Tranche-3	Water Supply	बुलन्दशहर	बुलन्दशहर नगर पालिका परिषद पेयजल पुनर्गठन योजना जोन-6	2036.48	गृह संयोजन-5105 नग, नलकूप-4 नग(नये-3नग एवं रिबोर-1नग), वितरण प्रणाली-38.30 कि.मी., उच्च जलाशय -2 नग राइजिंग मेन-2710 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	22.10.2024	अमर उज्जाला एवं हिन्दुस्तान टाइम्स	12.11.2024	8	8	5	M/s Krishna Chand Gupta, Contractor, 83-Krishna puri, Mathura	1212.26	1592.37	1707.74	-23.87	-29.01
12	Tranche-2	Water Supply	रायबरेली	परशदेपुर नगर पंचायत पुनर्गठन पेयजल योजना	2217.36	गृह संयोजन-5511 नग, नलकूप-4 नग, वितरण प्रणाली-36.896 कि.मी., उच्च जलाशय-1 नग (1600 के.एल./22 मी.), सीडब्ल्यूआर-1 नग (400के.एल), राइजिंग मेन-1785 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	17.08.2024	टाइम्स आफ इण्डिया एवं अमर उजाला	06.09.2024	3	3	2	M/S Sundigo Solar Solutioin Pvt. Ltd., CP-36 Viraj Khand, Gomti Nagar, Lucknow	1261.72	1657.98	1745.07	-23.90	-27.70
13	Tranche-2	Water Supply	सिद्धार्थनगर	भारतभारी नगर पंचायत पुनर्गठन पेयजल योजना	3172.49	गृह संयोजन-7326 नग, नलकूप-14 नग, वितरण प्रणाली- 144.072 कि.मी., उच्च जलाशय-5 नग (400 के.एल./22 मी., 550 के.एल./22 मी., 350 के.एल./20 मी. एवं 600 के.एल./22 मी.), पूर्व निर्मित उच्च जलाशय के रिपेरिंग का कार्य-4 नग राइजिंग मेन-4771 मी., आटोमेशन (स्काडा) एवं तत्सम्बन्धित (वि./यों.) कार्य	02.12.2024	टाइम्स आफ इण्डिया एवं अमर उजाला	19.12.2025	5	5	3	M/S Amba Construction, Village-Pandeypur, Deoria (51%) J.V M/S D.M, Murkute Contractor, 01-Chaitanya Niwas, Basmath road, Parbhani, Maharashtra(49%)	2411.51	2627.21	2627.21	-8.21	-8.21

क्र.सं.	मद	जनपद	योजना का नाम	योजना की स्वीकृत कार्य लागत (सेन्टेज रहित)	कार्य का विवरण	निविदा आमन्त्रण की दिनांक	समाचार पत्र का विवरण (जिनमें निविदायें प्रकाशित हुयी हैं)	निविदा खुलने की तिथि	निविदाओं की सं०			न्यूनतम निविदा का विवरण		विभागीय लागत		प्रतिशत (कम/अधिक)		
									कुल विक्रय	कुल प्राप्त	अर्ह	फर्म का नाम	निविदा लागत	एस.ओ. आर.के अनुसार	स्वीकृत लागत	एस.ओ. आर.के अनुसार	स्वीकृत लागत	
1	2	3	4	5	6	7	8	9	10	11			12	13	14	15	16	17
14	Tranche-2 Water Supply	आगरा	एल्मादपुर नगर पालिका पेयजल पुनर्गठन योजना	3536.82	गृह संयोजन-5447 नग, फीडर मेन-8.50 किमी., सी.डब्ल्यू.आर. कम जोनल पम्पिंग स्टेशन-1 नग (750 किली.), राइजिंग मेन-7.925 किमी., उच्च जलाशय-2 नग (600 के.एल./22 मी. एवं 250 के.एल./21 मी.), वितरण प्रणाली-62.70 किमी. एवं विद्युत यंत्रिक एवं विद्युत संयोजन	23.09.2024	द टाइम्स ऑफ इण्डिया एवं हिन्दुस्तान	16.10.2024	5	5	4	M/s HMS Infratech Pvt. Ltd, 03 Motibag, Heera bagh colony, Dayal Bagh, Agra	2243.27	2732.03	2991.86	-17.89	-25.02	

राज्य स्तरीय तकनीकी समिति द्वारा विचारोपरान्त निर्देश दिये गये कि:-

- 1- परियोजनाओं में दिये जा रहे पेयजल गृह संयोजनों का लाभार्थी द्वारा हस्ताक्षरित प्रमाण पत्र प्राप्त कर लिया जाये।
- 2- बुन्देलखण्ड क्षेत्र के नगरीय निकायों में किये जा रहे कार्य/प्रस्तावित कार्यो का औचित्य/प्रगति का निम्न समिति द्वारा निरीक्षण करके आख्या प्रस्तुत की जायेगी। उक्त समिति में निम्न सदस्य होंगे :-
 1. श्री यू० के० तायल, विशेषज्ञ (पेयजल/सीवर), अमृत मिशन निदेशालय, उ०प्र० लखनऊ।
 2. श्री संजय गौतम, मुख्य अभियन्ता (प्रयागराज क्षेत्र), उ०प्र० जल निगम (नगरीय), प्रयागराज।
 3. श्री पी० के० अग्रवाल, टीम लीडर (पी०एम०यू०), अमृत मिशन निदेशालय, उ०प्र० लखनऊ।
 4. विषय विशेषज्ञ (पी०एम०यू०)।

अमृत सरोवर की निविदाएं (Special Tranche):-

Water Bodies Rejuvenation की निम्नलिखित 02 निविदाएं विचारार्थ प्रस्तुत की गयी, जिस पर राज्य स्तरीय तकनीकी समिति द्वारा विचारोपरान्त निम्नवत् स्वीकृति प्रदान की गयी :-

स्वीकृत निविदाएं :-

(रु. लाख में)

क्र०सं०	जनपद	निकाय का नाम	परियोजना का नाम	स्वीकृत कार्य लागत	लागत (BOQ के अनुसार)	निविदा लागत	निविदा लागत (GSTसहित)	न्यूनतम निविदादाता	प्रतिशत (अधिक/कम)
1	हापुड़	नगर पंचायत बाबूगढ़	बाबूगढ़ स्थित तालाब का विकास कार्य	151.13	151.13	149.92	149.92	मै० विशाल मित्तल	(-)0.80%
2	सम्भल	नगर पालिका परिशद सम्भल	हिन्दुपुरा तालाब का विकास कार्य	160.71	128.40	122.94	145.07	मै० अल अरकम, इण्टरप्राइजेज	(-)4.25%

एजेन्डा बिन्दु संख्या-4

1. छावनी परिषद की परियोजनाएं :-

स्तरीय तकनीकी समिति के समक्ष छावनी परिषद की पेयजल की निम्नलिखित 02 परियोजनाएं विचारार्थ प्रस्तुत की गयी जिस पर समिति द्वारा सैद्धान्तिक स्वीकृति प्रदान करते हुये निर्देशित किया गया कि

परियोजनाओं के प्राक्कलन उ०प्र० जल निगम (नगरीय) की स्थानीय शाखा के माध्यम से आगामी स्तरीय तकनीकी समिति की बैठक में प्रस्तुत की जाए।

रु. लाख में

क्र सं	छावनी परिषद का नाम	परियोजना का नाम	अनुमानित लागत		संदर्भ
			(सेंटेज सहित)	(सेंटेज रहित)	
1	छावनी परिषद वाराणसी	वाराणसी छावनी में जल आपूर्ति योजना के लिए गंगा नदी के जल स्रोत का विस्तार और उपचारित जल की आपूर्ति।	365.26	330.37	मुख्य कार्यकारी अधिकारी, छावनी परिषद वाराणसी का पत्र, पत्र संख्या A-1/6/CFC/4579 दिनांकित 13 जून 2024
2	छावनी परिषद इलाहाबाद	कैंटोनमेंट जनरल अस्पताल, न्यू कैंट, इलाहाबाद में ओवरहेड टैंक (इटज टैंक) और पंप हाउस के निर्माण का प्रस्ताव।	123.22	109.53	मुख्य कार्यकारी अधिकारी, छावनी परिषद इलाहाबाद का पत्र, पत्र संख्या:-ENGG/AMRUT/OHT दिनांक 10 जुलाई, 2024

II. अमृत सरोवर की परियोजनाएं :-

संयुक्त सचिव, नगर विकास विभाग, उ.प्र. शासन के पत्रांक न०वि०मंत्री-75(1)/नौ-5-2025-47सा/2023 दिनांक 27.01.2025 द्वारा अवगत कराया गया कि अधिशासी अधिकारी, नगर पालिका परिषद, शिकारपुर द्वारा शिकारपुर में स्थित तालाब को कार्य योजना में सम्मिलित किये जाने हेतु अनुरोध किया गया है। परियोजना समिति के समक्ष विचारार्थ प्रस्तुत की गयी :-

(रु. लाख में)

क्र०सं०	जनपद	निकाय का नाम	परियोजना का नाम	स्वीकृत कार्य लागत (जी.एस.टी. सहित)
1	BULANSHAHAR	SHIKARPUR (NPP)	REJUVENATION OF DOOJWALI POKAR	939.26

राज्य स्तरीय तकनीकी समिति द्वारा विचारोपरान्त परियोजना के अनुमोदन का औचित्य नहीं पाया गया।

अन्य बिन्दु:-

1. अमृत योजना के अन्तर्गत वाराणसी नगर निगम के 5 जोन में पेयजल हाउस कनेक्शन निर्माण की परियोजना में मा० जनप्रतिनिधियों द्वारा नवीन पेयजल कनेक्शन की माँग पर वाराणसी की पेयजल परियोजना स्वीकृत लागत रु० 2970.59 लाख के अन्तर्गत 2400 नग गृह संयोजन कराने के कार्य का प्रस्ताव :-

अवगत कराया गया कि अमृत योजना के अन्तर्गत वाराणसी नगर निगम के 5 जोन में पेयजल हाउस कनेक्शन निर्माण की परियोजना में मा० जनप्रतिनिधियों द्वारा नवीन पेयजल कनेक्शन की माँग पर वाराणसी की पेयजल परियोजना स्वीकृत लागत रु० 2970.59 लाख के अन्तर्गत 2400 नग गृह संयोजन कराने के कार्य की स्वीकृति प्रदान किये जाने हेतु प्रस्ताव समिति के समक्ष विचारार्थ प्रस्तुत किया गया, जिस पर एस०एल०टी०सी० द्वारा प्रस्तुत प्रस्ताव का परीक्षण करते हुये, पुनः प्रस्ताव प्रस्तुत करने के निर्देश दिये गये।

उक्त के अनुपालन में प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय), लखनऊ के कार्यालय ज्ञाप संख्या 336/नागर-2/033-कार्यालय ज्ञाप/25 दिनांक 19.02.2025 के द्वारा प्रस्ताव का पुनः परीक्षण हेतु समिति का गठन किया गया है। समिति के सदस्य निम्नानुसार हैं :-

1. इं० संजय कुमार गौतम, मुख्य अभियन्ता (प्रया०क्ष०), उ०प्र० जल निगम (नगरीय), प्रयागराज - अध्यक्ष
2. इं० मनोज कुमार, मुख्य अभियन्ता (का०क्ष०), उ०प्र० जल निगम (नगरीय), कानपुर - सदस्य
3. इं० संजय कुमार रंजन, अधीक्षण अभियन्ता (नागर-2), उ०प्र० जल निगम (नगरीय), लखनऊ - सदस्य
4. इं० अमित कुमार सोनकर, अधीक्षण अभियन्ता, नि०म०, उ०प्र० जल निगम (नगरीय), वाराणसी - सदस्य सचिव
5. इं० कमल सिंह, अधिशासी अभियन्ता, नि०ख० (प्रथम), उ०प्र० जल निगम (नगरीय), वाराणसी - सदस्य

प्रबन्ध निदेशक महोदय के कार्यालय ज्ञाप संख्या 336/नागर-2/033-कार्यालय ज्ञाप/25 दि० 19.02.2025 के अनुपालन में सदस्य सचिव के पत्रांक 335/11-03/08 दिनांक 19.02.2025 के द्वारा दिनांक 20.02.2025 को पूर्व में प्रेषित प्रस्ताव पर विचार किये जाने हेतु हाईब्रिड मोड पर बैठक आहूत की गई।

बैठक में सदस्य सचिव द्वारा अवगत कराया गया कि वित्तीय वर्ष 2016-17 में अमृत योजना के अन्तर्गत नगर निगम वाराणसी की पेयजल परियोजना (वाराणसी नगर निगम के 5 जोन में पेयजल हाउस कनेक्शन निर्माण की परियोजना) की प्रशासकीय एवं वित्तीय स्वीकृति शासनादेश सं० 283/2016/3171/नौ-5-2016-60 बजट/2016 दिनांक 05.10.2016 के द्वारा प्राप्त हुई, जिसके अनुसार कार्य की लागत रु 2643.43 लाख, सेन्टेज की धनराशि रु 327.16 लाख, कुल लागत रु 2970.59 लाख की स्वीकृति प्राप्त हुयी। इसके अन्तर्गत वाराणसी के 5 जोन में 50028 नग घरेलू पेयजल संयोजन किया जाना प्रस्तावित था।

पेयजल कनेक्शन हेतु गृहों की कम उपलब्धता (पाइप लाइन न होने के कारण) 31761 नग पेयजल गृह संयोजन कराया गया, जिसका शासन से स्वीकृति हेतु वेरिफेशन प्रेषित किया गया था। एस.एल.टी.सी. की 56वीं बैठक दिनांक 02.03.2023 में पेयजल संयोजन कार्यों में विचलन प्रस्ताव के अनुसार अनुबन्ध में हुए विचलन प्रस्ताव के अनुसार अनुबन्ध में हुए विचलन के उपरान्त होने वाले योजना की लागत रु 1730.39 लाख सेंटेज रु 205.59 लाख एवं जी०एस०टी० रु 132.89 लाख कुल संशोधित लागत धनराशि रु 2068.87 लाख की स्वीकृति प्रदान की गयी। उक्त के पश्चात समय-समय पर स्थानीय जनता एवं जनप्रतिनिधियों/जिला प्रशासन वाराणसी द्वारा पेयजल कनेक्शन की मांग की जा रही थी जिसके दृष्टिगत मुख्य अभियन्ता (प्रया०क्ष०), उ०प्र० जल निगम (नगरीय), प्रयागराज द्वारा दिनांक 05.08.2023 को पेयजल गृह संयोजन प्रारम्भ करने हेतु निर्देशित किया गया, जिसके सापेक्ष विभिन्न जोनों को मिलाकर कुल 711 नग गृह संयोजन का कार्य पूर्ण किया गया। वर्तमान में जलकल विभाग, नगर निगम, वाराणसी द्वारा मिनी नलकूप लगाकर वितरण प्रणाली बिछाई गई है/जा रही है एवं ट्रांस वरुण क्षेत्र में जे०एन०एन०यू०आर०एम० योजना के अन्तर्गत बिछाई गयी वितरण प्रणाली का विस्तार भी किया जा रहा है।

माननीय मुख्यमंत्री महोदय के समक्ष जनपद वाराणसी के विकास कार्यों की समय-समय पर होने वाली समीक्षा बैठकों में स्थानीय जनप्रतिनिधियों एवं जिलाप्रशासन द्वारा निःशुल्क पेयजल गृह संयोजन की मांग की गयी थी। उपरोक्त के क्रम में स्थानीय मा० पार्षदों द्वारा पत्रों के माध्यम से कुल 2400 नग पेयजल गृह संयोजन की मांग की गयी है। कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड-प्रथम, उ०प्र० जल निगम (नगरीय), वाराणसी के पत्रांक 1828/कार्य-08/106 दिनांक 07.08.2024 एवं कार्यालय अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), वाराणसी के पत्रांक 899/08-08-001/55 दिनांक 07.08.2024 द्वारा सैद्धान्तिक स्वीकृति की प्रत्याशा में 211 नग गृह संयोजन करा दिया गया है एवं स्थानीय जनप्रतिनिधियों की मांग के अनुसार लगभग 2189 नग अतिरिक्त गृह संयोजन का कार्य कराया जाना अभी शेष है।

समिति द्वारा सम्यक विचारोपरान्त निम्न बिन्दुओं पर मत स्थिर किया गया -

1. जो भी अतिरिक्त हाउस कनेक्शन अधिष्ठापित किये जाएं उनका Geo tagged photograph, Latitude/ Longitude के आधार आदि के डेटा बेस पर किया जाए।
2. चूंकि अतिरिक्त हाउस कनेक्शन के लिये फर्म मै० अदिवा कान्स्ट्रक्शन द्वारा दी गई दरों से कराए जाने की सहमति दी गई है। अतः एक ही फर्म को अन्य जोन में भी कार्य करना पड़ेगा। इस हेतु फर्म द्वारा अनुबंधित लागत के अन्तर्गत ही समस्त कार्य कराए जाएं।

उपरोक्तानुसार अमृत योजना के अन्तर्गत वाराणसी की पेयजल परियोजना स्वीकृत लागत रु 2970.59 लाख के अन्तर्गत लक्षित 50028 नग संयोजनों के सापेक्ष सीमित पाइप लाइन के कारण 32726 नग गृह संयोजन का कार्य पूर्ण कराया जा चुका है एवं उक्त अधिष्ठापित 32726 नग गृह संयोजनों के अतिरिक्त लगभग 2400 नग गृह संयोजनों के अधिष्ठापन हेतु पुनरीक्षित प्रस्ताव अमृत योजनान्तर्गत शासनादेश संख्या 283/2016/3171/नौ-5-2016-60 बजट/2016 दिनांक 05.10.2016 द्वारा वाराणसी नगर निगम के 5 जोन में पेयजल हाउस कनेक्शन निर्माण की परियोजना स्वीकृत लागत रु 2970.59 लाख में प्रस्तावित किया जा रहा है, जिसे स्वीकृत कार्य लागत रु 2970.59 लाख के अन्तर्गत ही गुणवत्ता पूर्वक एवं निर्धारित मानकों एवं विशिष्टियों के अनुरूप पूर्ण कराने की सैद्धान्तिक स्वीकृति प्रदान किये जाने का प्रस्ताव राज्य स्तरीय तकनीकी समिति के समक्ष विचारार्थ प्रस्तुत किया गया।

राज्य स्तरीय तकनीकी समिति द्वारा एस.एल.टी.सी. की 56वीं बैठक दिनांक 02.03.2023 में प्रदान किये गये अनुमोदन का संज्ञान लिया गया तथा विचारोपरान्त निर्देशित किया गया कि सुसंगत वित्तीय नियमों एवं अमृत की गाईड लाइन के तहत नियमानुसार उ०प्र० जल निगम (नगरीय) द्वारा अपने स्तर से आवश्यक कार्यवाही की जाये।

2. वाराणसी नगर निगम क्षेत्र की सीवरेज व्यवस्था हेतु 9 सीवरेज जोन यथा डिस्ट्रिक्ट-I, डिस्ट्रिक्ट-IIA, डिस्ट्रिक्ट-II-B-IIC, 18 अत्यधिक प्रभावित वार्ड, दीनापुर, लमही, चितईपुर, लहरतारा, रामनगर के सी0डब्ल्यू0ए0पी0 हेतु प्रस्ताव:-

उ0प्र0 जल निगम (नगरीय) द्वारा वाराणसी नगर निगम क्षेत्र की सीवरेज व्यवस्था हेतु 9 सीवरेज जोन यथा डिस्ट्रिक्ट-I, डिस्ट्रिक्ट-IIA, डिस्ट्रिक्ट-II-B-IIC, 18 अत्यधिक प्रभावित वार्ड, दीनापुर, लमही, चितईपुर, लहरतारा, रामनगर के सी0डब्ल्यू0ए0पी0 हेतु प्रस्ताव राज्य स्तरीय तकनीकी समिति के समक्ष विचारार्थ प्रस्तुत किया गया।

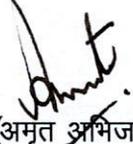
राज्य स्तरीय तकनीकी समिति द्वारा विचारोंपरान्त यह निर्देश दिये गये कि प्रबन्ध निदेशक उ0प्र0 जल निगम (नगरीय) द्वारा अभियन्ताओं की टीम गठित कर स्थलीय निरीक्षण कराकर औचित्य पूर्ण प्रस्ताव यथाशीघ्र प्रस्तुत करें।

3. लखनऊ नगर में स्थित कुकरैल नदी में प्रवाहित हो रहें 22 नालों के इण्टरसेप्शन एवं डायवर्जन सम्बन्धी कार्यो हेतु स्वीकृत परियोजना के पुनरीक्षण हेतु प्रस्ताव :-

उ0प्र0 जल निगम (नगरीय) द्वारा लखनऊ नगर में स्थित कुकरैल नदी में प्रवाहित हो रहें 22 नालों के इण्टरसेप्शन एवं डायवर्जन सम्बन्धी कार्यो हेतु स्वीकृत परियोजना के पुनरीक्षण हेतु प्रस्ताव राज्य स्तरीय तकनीकी समिति के समक्ष विचारार्थ प्रस्तुत किया गया।

राज्य स्तरीय तकनीकी समिति द्वारा विचारोंपरान्त निर्देशित किया गया कि उक्त हेतु पूर्व में गठित समिति की एक बैठक कराकर अद्यतन स्थिति के साथ औचित्यपूर्ण प्रस्ताव प्रस्तुत किया जाये तथा तब तक 22 नालों के इण्टरसेप्शन एवं डायवर्जन सम्बन्धी कार्यो हेतु परियोजना जिसकी स्वीकृति शासनादेश संख्या-311/अमृत 2.0/नौ-5-24 दिनांक 20.08.2024 द्वारा निर्गत की गयी थी के सापेक्ष प्रास्तावित कार्य को स्थगित रखा जाये।

अन्त में बैठक सधन्यवाद समाप्त हुई।


(अमृत अभिजात)
प्रमुख सचिव
2

उत्तर प्रदेश शासन,
नगर विकास विभाग-5

संख्या:-1246/नौ-5-25-69सा/2022-कम्प्यूटर संख्या-1645731
लखनऊ:: दिनांक- 10 मार्च, 2025

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सचिव, आवासन एवं शहरी नियोजन मंत्रालय, भारत सरकार, नई दिल्ली।
2. प्रबन्ध निदेशक, उ.प्र. जल निगम (नगरीय), लखनऊ।
3. राज्य मिशन निदेशक (अमृत-2.0), अमृत निदेशालय, उ.प्र., लखनऊ।
4. संबंधित सचिव/विशेष सचिव, वित्त/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ0प्र0 शासन।
5. निदेशक, नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ।
6. निदेशक, भूगर्भ जल विभाग, उ0प्र0 लखनऊ।
7. प्रबंध निदेशक (विद्युत वितरण), उ0प्र0 राज्य विद्युत निगम लिमिटेड, लखनऊ।
8. मुख्य नगर एवं ग्राम नियोजक, नगर एवं ग्राम नियोजन विभाग, लखनऊ।
9. अपर निदेशक, क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, उ0प्र0 लखनऊ।
10. महाप्रबंधक, जलकल, नगर निगम, लखनऊ।
11. बैठक में उपस्थित समस्त अधिकारी।
12. कम्प्यूटर सेल, गार्ड बुक।


(कल्याण बनर्जी)
संयुक्त सचिव
2
10.03.2025



OFFICE OF SUPERINTENDING ENGINEER

Construction Circle, U.P. Jal Nigam (Urban),
R-1, Sector-1 In Front of New Railway Station, Rajnagar,
Ghaziabad - 201002 (U.P.)

Letter No: 541 / Karkar Model Sew. Sch. / 06 Date: 12/08/2025

Sub.: Investigation and survey (on GIS basis) of the project area including soil investigation, Engineering (hydraulic, structural design as required), Procurement of all labour & material, T&P etc. and construction of various components complete for "Construction of Karkar Model Sewerage Scheme (Ward-43) Nagar Nigam, Ghaziabad at Ghaziabad Nagar Nigam, Ghaziabad, District-Ghaziabad, UP, India, under Amrut 2.0 Programme" – Regarding Letter of Acceptance.

Ref.: NIT No. 2829 / KARKAR MODEL/05 Dated 04.12.2024

**M/s Krishna Contractors,
R-14/128, Raj Nagar,
Ghaziabad-201001**

This is to notify you that your bid for the execution of the above-captioned project has been accepted during the 33th meeting of the SLTC held on 04.03.2025 (MOM circulated by letter no. 1246/नौ-5-25—69 सा/2022 –कम्प्यूटर संख्या-1645731 dated 10.03.2025 of Nagar Vikas Vibhag-5, Go.U.P) under AMRUT 2.0 Programme for Rs. 49096865.11 (Rupees Four Crore Ninty Lakh Ninety Six Thousand Eight Hundred Sixty Five and Paisa Eleven Only) (excluding GST but including labor cess). GST will be paid extra as per the prevailing rules.

The time for completion of the work shall be 12 months from the date of commencement of the contract, including a trial run period of three months, as well as testing and commissioning. The defect liability period will be 12 months for Civil works and 24 months for E&M works, commencing after the successful completion of the trial run and handing over of the scheme, whichever occurs later. Handing over all works executed under the "Construction of Karkar Model Sewerage Scheme (Ward-43) Nagar Nigam, Ghaziabad at Ghaziabad Nagar Nigam, Ghaziabad, District-Ghaziabad" is also within the scope of work.

You are therefore requested to submit the following documents within 15 days of the date of issuance of this letter in accordance with the conditions of the tender document: -

1. **Performance Security**: 10% of the accepted bid price, amounting to ₹4909687.00 (Rupees Forty Nine Lakh Nine Thousand Six Hundred Eighty Seven Only), in the form of an FDR/Bank Guarantee issued by any scheduled commercial bank in the prescribed format, duly pledged in the name of the Executive Engineer, Construction Division-I, U.P. Jal Nigam (Urban), Ghaziabad.
2. **Additional Performance Security**: 12.56% of the accepted bid price, amounting to ₹ 6166567.00 (Rupees Sixty One Lakh Sixty Six Thousand Five Hundred Sixty Seven Only), in the form of an FDR/Bank Guarantee issued by any scheduled commercial bank in the prescribed format, duly pledged in the name of the Executive Engineer, Construction Division-I, U.P. Jal Nigam (Urban), Ghaziabad.

Note: Since your bid price is 35.11% below the value of the work put to tender (₹756.61 lakh), the additional performance security required is calculated at 0.50% for every 1.0% beyond 10% below the tender value, totaling 12.56% (0.50% × 25.11%) of the accepted bid price.

The Validity of performance security shall be upto 36 months from the date of start of the contract agreement whereas the validity of additional performance security shall be up to 24 months subjected to the successful commissioning of work and completion of the trial run period.

1. Non-Judicial stamp paper of Rs. 100/- towards stamp duty (as per H.O. (U.P.J.N.) Letter No. 164/BJN-Ba.Shee./2306-0118/Stamp duty dated 26.07.2016) and undertaking as per required Performa on Rs. 100/- non-judicial stamp paper provided in the tender document.
2. Non-Judicial stamp paper of Rs. 100/- along with revenue stamp for the signing of contract agreement.
3. PAN of firm.
4. GSTIN of firm.
5. Proof of Registration in the labour department for the subject work.
6. Power of Attorney.
7. Original bid document duly signed by the authorized signatory, undertaking and other documents (in original shape) submitted on E-tender portal at the time of submission of bid.

Failure to complete the above formalities within the stipulated time shall constitute sufficient grounds for the annulment of contract award and forfeiture of bid security.

It is to be noted that Amrut 2.0 Programme is one among flagship projects of GOI and Go UP, therefore, timely completion of the project is essential. In view of the above, the date of start is fixed as 02.04.2025 and date of completion (including testing, commissioning and trial run) is fixed as 01.04.2026. The trial run period of three months is included within this timeline. You are directed at submitting a micro-plan for the construction of the various components of the projects along with a *monthly financial progress* schedule before the date of start of the contract.

Yours Sincerely

(C.S. Solanki)
Superintending Engineer

Endt. No. and Date as above: -

Copy to the following for information and necessary action please: -

1. Chief Engineer (Nagar), U.P. Jal Nigam (Urban), Lucknow.
2. Chief Engineer (Ghaziabad Zone), U.P. Jal Nigam (Urban), Ghaziabad.
3. Superintending Engineer, Construction Circle (E&M), U.P. Jal Nigam (Urban), Ghaziabad.
- ✓ 4. Executive Engineer, Construction Division-I, UP Jal Nigam (Urban), Ghaziabad.
5. Executive Engineer, Construction Division (E&M), U.P. Jal Nigam (Urban), Ghaziabad.

Superintending Engineer



कार्यालय अधीक्षण अभियन्ता

निर्माण मण्डल, उ०प्र० जल निगम (नगरीय),

आर०- 1 सैक्टर- 1, नया गाजियाबाद रेलवे स्टेशन के सामने, राजनगर, गाजियाबाद-201002
(उ०प्र०)

पत्रांक	727 / कल-कर मॉडल सी० यो / 08	दिनांक	4-4-2025
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सेवा में,

M/s Krishna Contractors,
R-14/128, Raj Nagar,
Ghaziabad- 201001.

विषय: Investigation and surveys (on GIS basis) of the project area including soil investigation, Engineering (hydraulic, structural design as required), Procurement of all labour & material, T&P etc. and construction of various components complete for "Karkar Model (Ward-43) Sewerage Scheme Nagar Nigam, Ghaziabad District- Ghaziabad under Amrut 2.0 Programme"- Regarding Letter of Acceptance.

महोदय,

उपरोक्त विषयक अमृत 2.0 कार्यक्रम के अन्तर्गत कडकड मॉडल (वार्ड-43) सीवरेज योजना स्वीकृत लागत ₹ 974.71 लाख के निर्माण कार्य हेतु इस कार्यालय के पत्रांक 2829/KARKAR MODEL/05 दिनांक 04.12.2024 द्वारा निविदा आमंत्रित की गयी थी जिसमें आप द्वारा ई-निविदा में दी गयी दरें 49096865.11 (जी०एस०टी० रहित) प्रथम न्यूनतम पाये जाने के फलस्वरूप इस कार्यालय के पत्रांक 541/Karagr Model Sew. Sch./06 दिनांक 12.03.2025 द्वारा आपको 15 दिनों के भीतर अनुबन्ध गठन हेतु समस्त औपचारिकतायें पूर्ण करने के निर्देश दिए गये थे जिसके क्रम में आप द्वारा अनुबन्ध गठन हेतु औपचारिकतायें पूर्ण कर ली गई है। उपरोक्त कार्य कराने हेतु आपको निम्नानुसार विवरण के साथ कार्य प्रारम्भ एवं समाप्ति की तिथि प्रदान की जाती है।

1. NIT No:- 2829/KARKAR MODEL/05 Dt. 04.12.2024
2. LOA No:- 541/Karagr Model Sew. Sch./06 Dt 12.03.2025
3. Contract Agreement No:- 01/SE-GZB/2025-26
4. Amount of agreement:- Rs. 49096865.11
5. Performance security:- Rs. 4909687.00
6. Additional Performance Security:- Rs. 6166567.00
7. EMD Security:- Rs. 1000000.00 (जो कि Performance security एवं Additional performance security में सम्मिलित नहीं है तथा फर्म को वापस किया जाना है)
8. Date of start:- 04.04.2025
9. Date of completion:- 03.04.2026 (including trial & run)
10. Defect liability period:- 12 Month for civil work, 24 month for E/M work.

उक्त के अतिरिक्त आपको सूचित किया जाता है कि अनुबन्धान्तर्गत प्रस्तावित कार्य भारत सरकार के अमृत 2.0 कार्यक्रम से सम्बन्धित है जिनको समयान्तर्गत पूर्ण किया जाना अनिवार्य है। आपकी फर्म द्वारा योजना के अन्तर्गत कराये जाने वाले कार्यों का मूल्यांकन प्रत्येक त्रैमास इस पत्र के साथ संलग्न बार- चार्ट में दर्शाये गये माइलस्टोन के अनुरूप किया जायेगा। कार्य की प्रगति में व्यतीत हुआ समय समानुपात में न पाये जाने की स्थिति में आपकी फर्म को कार्य को समयान्तर्गत पूर्ण करने हेतु प्रथम नोटिस दिया जायेगा एवं प्रगति का मूल्यांकन करने पर द्वितीय बार यदि कार्य को पूर्ण करने हेतु निर्धारित माइलस्टोन की समयावधि व्यतीत होने पर कार्यों की प्रगति व्यतीत हुए समय के समानुपात में नहीं पायी जाती है तो अनुबन्ध को निरस्त कर फर्म को काली सूची में डालने की संस्तुति कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व आपकी फर्म को होगा। यहाँ यह भी उल्लेखनीय है कि अनुबन्ध के अन्तर्गत सम्मिलित कार्य तथा दशायी गयी मात्राएँ के अनुरूप की कार्य कराये जाने हैं। किसी भी प्रकार का अतिरिक्त कार्य बिना सक्षम स्तर से स्वीकृत पूर्व कराया जाना अनुमान्य नहीं है।

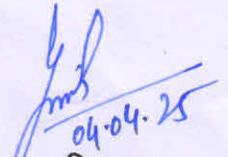
भवदीय

(सी0एस0 सोलंकी)
अधीक्षण अभियन्ता

पृ0सं0 / दिनांक-यथोपरि।

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य अभियन्ता (गा0 क्षेत्र), उ0प्र0 जल निगम (नगरीय), गाजियाबाद।
2. अधीक्षण अभियन्ता, निर्माण मण्डल (वि0/यां0), उ0प्र0 जल निगम (नगरीय), गाजियाबाद।
3. अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), उ0प्र0 जल निगम (नगरीय), गाजियाबाद।
4. अधिशासी अभियन्ता, निर्माण खण्ड (वि0/यां0), उ0प्र0 जल निगम (नगरीय), गाजियाबाद।
5. अनुबन्ध हेतु (चस्पा)।


04-04-25
अधीक्षण अभियन्ता



Krishna Contractors <kckrishnacontractors80@gmail.com>

PURCHASE ORDER FOR SUBMERSIBLE NON-CLOG BOTTOM SEWAGE PUMPS

up@aquapumps.com <up@aquapumps.com>

Sat, Jun 14, 2025 at 5:54 PM

To: Krishna Contractors <kckrishnacontractors80@gmail.com>

Cc: Kapil Tyagi <kapiltyagi2012@gmail.com>, r.sharma@aquapumps.com, delhi@aquapumps.com

Dear Niraj Ji ,

Good evening ,

We thank you for the PO awarded to us.

Further to the above , we confirm our acceptance to the above said PO .

Please also find the copy of cancelled cheque as attached for AQUA machineries account .

Regards

Anindya Bhattacharya

Regional Manager (UP)

Aqua Machineries Pvt.Ltd

Mobile: **+91 9328903727**

Email : up@aquapumps.com

site: www.Aquapumps.com

[Quoted text hidden]

 **AQUA Cancel Cheque for Payment.pdf**
73K

Compliance Report on the Hon'ble NGT's Directions dated 16.12.2024 EA 33/2021 in OA 68/2021 Sushil Raghav Vs. MoEF & CC &Ors.

Sl. No.	Directions given by Hon'ble NGT	Compliance
1	<p>Learned Counsel for the State of UP on instructions from Mr. Arun Pratap Singh, Executive Engineer, Jal Nigam, Ghaziabad has informed that DPR has now been approved by the State High Powered Steering Committee headed by the Chief Secretary on 04.11.2024. He has further informed that the tender has been called by the SE, Jal Nigam, Urban, State of UP on 04.12.2024 and the tender is for the household connection and setting up the pumping station and other steps which are disclosed in the affidavit of the Chief Secretary. He has also stated that the technical bid will be open on 01.01.2025 and within one-week financial bid will be opened, and in the last week of January, the work of laying the sewer lines, installing the pump etc. will commence and within 9</p>	<p>Concern of Applicant <i>"The applicant had sought the remedy to prevent untreated sewage and effluent being discharged in the storm water drain in Karkar Model situated in Municipal Corporation, Ward No. 43 at Sahibabad Ghaziabad."</i></p> <p>Action Taken:-</p> <ul style="list-style-type: none"> • The Detailed Project Report (DPR) for laying 8.02 km of sewer line and providing 2,000 Sewer House Connections in Karkar Model (Ward-43), under the jurisdiction of Nagar Nigam Ghaziabad, was approved vide Government Order No. 584/AMRUT-2.0/NAU-5-2024 dated 04.01.2025. • The tender for the project was invited on 04.12.2024. The technical bids were opened on 04.01.2025, and the financial bids were opened on 20.02.2025. • A total of 46 days were spent in the tendering process due to the following reasons: • Five bidders participated in the tendering process: • <i>M/s RCG-GNM (JV), Awas Vikas Colony, Sikandra, Agra</i> • <i>M/s D.K. Lawaniya Construction & Suppliers, Lawyers Colony, Agra</i> • <i>M/s Krishna Contractor, Rajnagar, Ghaziabad</i> • <i>M/s GRM-SKC (JV), Govindpuram, Ghaziabad</i> • <i>M/s SM Construction, Dayal Bagh, Agra</i> • The verified experience certificate of M/s SM Construction, Agra, fulfilling the technical eligibility criteria, was received on 18.02.2025 (Annexed). Similarly, the experience certificates of M/s RCG Infratech, Agra were received on 03.02.2025, 04.02.2025, and 07.02.2025(Annexed). <p><i>These delays in receiving documents contributed to the extended duration of the technical evaluation, resulting in the financial bids being opened on 20.02.2025.</i></p> <ul style="list-style-type: none"> • The financial bid of the lowest bidder, M/s Krishna Contractor, was approved in the 33rd State Level Technical Committee (SLTC) meeting chaired by the Principal Secretary, Urban Development Department, Government of Uttar Pradesh, held on 04.03.2025. The minutes of the meeting were published on 10.03.2025.

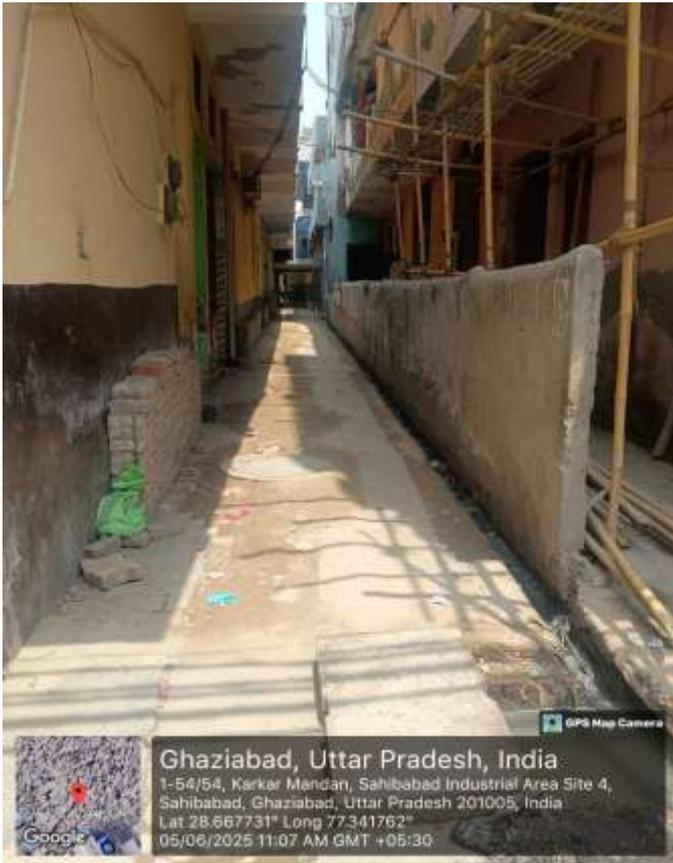
Sl. No.	Directions given by Hon'ble NGT	Compliance
	<p>months, i.e. by the last week September 2025 the work of laying the sewer lines and installing the pump and other work as disclosed in the affidavit of the Chief Secretary will be completed.</p> <p>“In view of the above, we dispose of the present EA with a direction to the MD/Secretary, UP Jal Nigam, Urban, Lucknow, to file the compliance affidavit by 30.06.2025 before the Registrar General of the Tribunal through email disclosing the progress made in the compliance of the actions disclosed by the Chief Secretary in the OA and also the actions disclosed during the submissions made by the Counsel for the State of UP. If it is found necessary, the matter will be listed for consideration before the Bench.”</p>	<ul style="list-style-type: none"> • The Letter of Acceptance (LoA) was issued to the firm on 12.03.2025. The date of commencement of the project was set as 04.04.2025, with the scheduled date of completion as 03.04.2026, inclusive of a three-month trial and run period. • The first month of the project duration was allocated for survey, design, and preparation of detailed drawings. • Out of the total 8.02 km proposed sewer network, approximately 2.4 km of sewer line has been laid, and cleaning of about 700 meters of existing sewer has been carried out to make it functional. • As of 30.06.2025, the physical progress achieved is 22%, which is ahead of the scheduled progress of 18%. • The project is progressing as per plan and is expected to be completed well within the stipulated timeframe. • Photographs of the ongoing works are annexed herewith for kind perusal and record

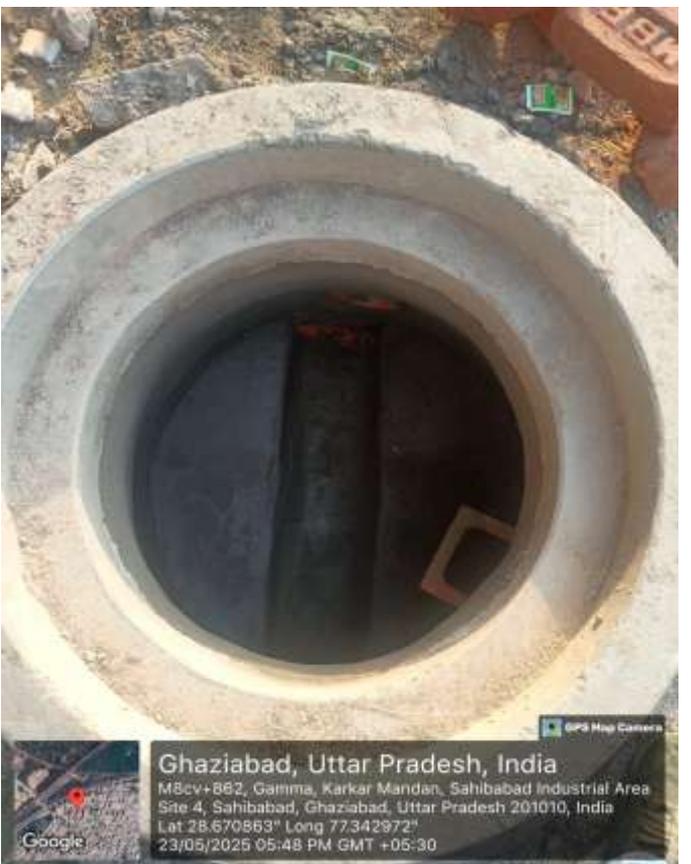
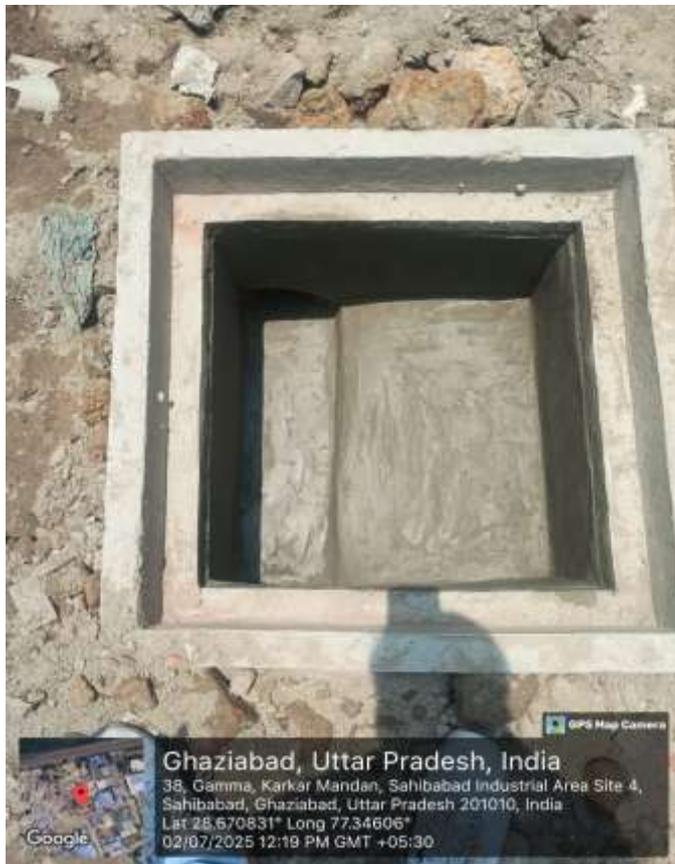

(Arun Pratap Singh)
Executive Engineer


(C.S. Solanki)
Superintending Engineer

Photographs of works being carried out in karkar model (ward-43) of Nagar Nigam Ghaziabad

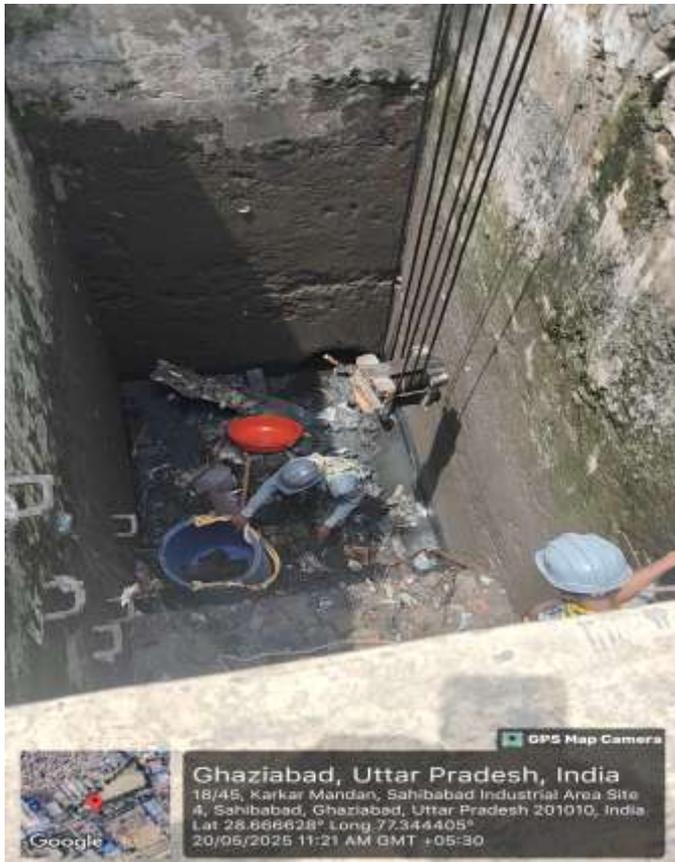








Ghaziabad, Uttar Pradesh, India
1-54/80, Karkar Mandan, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201005, India
Lat 28.668159° Long 77.341697°
29/04/2025 02:30 PM GMT +05:30



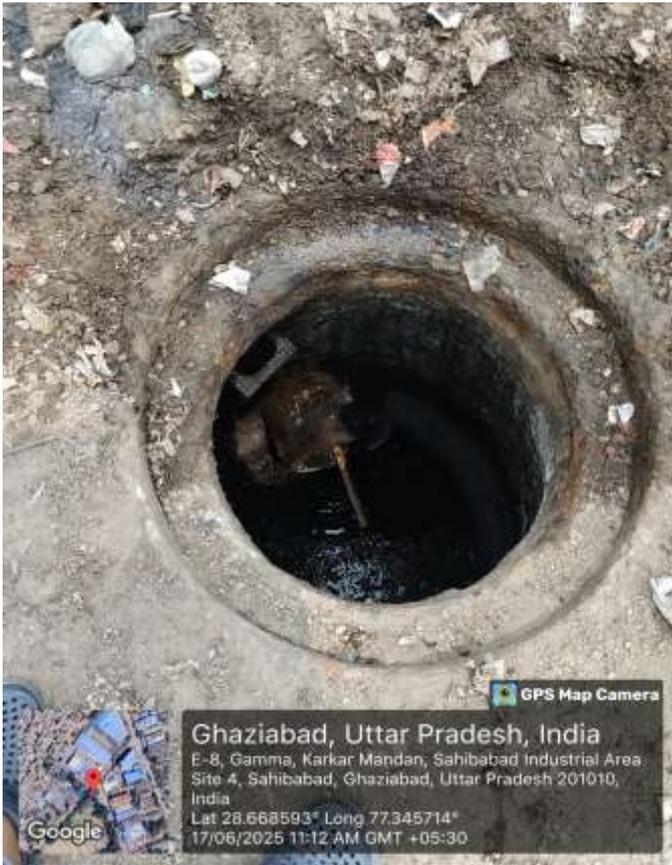
Ghaziabad, Uttar Pradesh, India
18/45, Karkar Mandan, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India
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20/05/2025 11:21 AM GMT +05:30

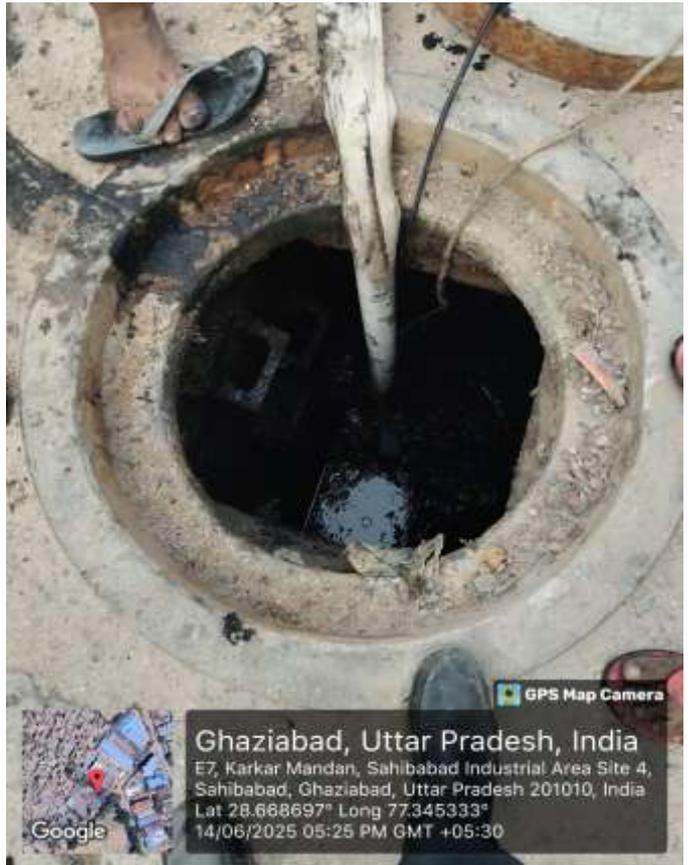


Ghaziabad, Uttar Pradesh, India
406, Gamma, Karkar Mandan, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India
Lat 28.670666° Long 77.345298°
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